



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,20th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP ADDITIONAL
HEARING CAUSE LIST DATED 05-09-2022 TO
30-09-2022(RELATING TO DIVISION BENCH-I) ALONG
WITH THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	PIL/75/2020 FIXED	NARAPATI BRAHMA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MR I KALITA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, BTC
2	WP(C)/231/2021 FIXED	DAIKHYA RANI KAR Versus THE UNION OF INDIA AND 3 ORS	MR H K J AHMED	MR. S C BISWAS (R-4) MR D BANIA (R-4) MR. P S BISWAS (R-4) MS. R DEVI (R-4) SC, NF RLY
3	ITA/10/2022 FIXED	THE COMMISSIONER OF INCOME TAX AND ANR Versus M/S GOLDSTONE CEMENTS LTD.	MR H GUPTA	
4	WITH ITA/7/2022	THE COMMISSIONER OF TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD.	MR H GUPTA	
5	WITH ITA/8/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD.	MR H GUPTA	
6	WITH ITA/9/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD.	MR H GUPTA	

7	WA/121/2022 FIXED	THE UNION OF INDIA AND 3 ORS Versus SH BUALHRANGA AND 33 ORS (A)	MR S K MEDHI	MR. P D NAIR (r-1 to 30) MR. A CHETRY (r-1 to 30) MR G ALAM (r-1 to 30) MR. H ROHMAN (r-1 to 30) S R A NASER (r-1 to 30) GA, MIZORAM
	WITH I.A.(Civil)/1025/2022 in WA/121/2022	THE UNION OF INDIA AND ORS Versus SH BUALHRANGA AND 33 ORS (A)	MR S K MEDHI	MR. P D NAIR (r-1 to 30) MR. A CHETRY (r-1 to 30) MR G ALAM (r-1 to 30) MR. H ROHMAN (r-1 to 30) S R A NASER (r-1 to 30) GA, MIZORAM
8	WA/173/2022 FIXED	LILY BEGUM AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM ASSTT.S.G.I.
9	WITH WP(C)/3576/2017	SAIDUR RAHMAN and 9 ORS. Versus THE UNION OF ASSAM and 5 ORS.	MR.I HUSSAIN MR. E AHMED MR.L R MAZUMDER MR.H A TALUKDAR	GA, ASSAM ASSTT.S.G.I.
10	WA/202/2022 FIXED	FIROJA BEGUM Versus THE STATE OF ASSAM AND 17 ORS.	MR P K GOSWAMI MR F HAQUE MR F HAQUE MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, P AND R.D. GA, ASSAM MR. A MANNAF (r-9-12,- 4-18 MR A SHARMA (R13, R17) MR. A B ACONDA (r-- -12,14-18 MD A S ALI (r-9-12,14-18
11	WA/219/2022 FIXED	MADHUYA MOHAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR P H KONWAR	SC, PWD
12	WP(C)/3810/2022 FIXED	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	SC, HIGHER EDU
<u>MATTERS REGARDING PROVINCIALIZATION</u>				
13	WP(C)/4468/2018 FIXED, AT 2:00 PM (GROUP - E)	MANAGING COMMITTEE OF SONAKHULI KERAMOTIA PRE SENIOR MADRASSA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN	SC, SEC. EDU.
14	WITH WP(C)/6095/2018	SWARUPANANDA MISSION SANSKRIT VIDYAPITH AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, SEC. EDU.
15	WITH WP(C)/6096/2018	MADHUKUCHI ANCHALIK ADARSHA SANSKRIT VIDYAPEETH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY	SC, SEC. EDU. MR. N J KHATANIAR (SC, HIGHER EDUCATION)
16	WITH WP(C)/6134/2018	LAKHAITARA ANCHALIK SANSKRIT VIDYALAYA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, SEC. EDU. MR. N J KHATANIAR (SC, HIGHER EDUCATION)
17	WITH WP(C)/6182/2018	BILLESWAR SANGSKRIT VIDYAPITH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, SEC. EDU. SC, SEC. EDU.
18	WP(C)/1816/2019 FIXED, AT 2:00 PM (GROUP - G)	NEWLY PROVINCIALISED ELEMENTARY (L.P. AND U.P.) TEACHERS ASSOCIATION, ASSAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM MS. K DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC

19	WITH WP(C)/9213/2019	DHARMA NARAYAN NATH AND 44 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS N NATH MR. M DUTTA MR M C KAKOTI	SC, SEC. EDU. GA, ASSAM SC, FINANCE
20	WP(C)/163/2020 FIXED, AT 2:00 PM (GROUP - A)	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, BTC
21	WITH WP(C)/7955/2017	DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
22	WITH WP(C)/141/2018	SUNAICHERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM	MR. M KHAN MRS. K DEVI MR. U K NAIR J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
23	WITH WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
24	WITH WP(C)/3481/2018	AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
25	WITH WP(C)/3725/2018	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, BTC
26	WITH WP(C)/5351/2018	SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
27	WITH WP(C)/5732/2018	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS	SC, SEC. EDU.
	WITH I.A.(Civil)/1271/2022 in WP(C)/5732/2018	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR	SC, SEC. EDU.
28	WITH WP(C)/6015/2018	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
29	WITH WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
30	WITH WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA

31	WITH WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	SC, SEC. EDU. MR. T C CHUTIA SC, SEBA
32	WITH WP(C)/6756/2018	HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, SSA SC, BTC
33	WITH WP(C)/3058/2019	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
34	WITH WP(C)/3297/2019	ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
35	WITH WP(C)/6548/2019	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN G UDDIN MR H I CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSAM
36	WITH WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
37	WITH WP(C)/5176/2020	ABBAS ALI MUKTAB SCHOOL AND 11 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA	SC, EDU SC, SSAM
38	WITH WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	SC, SEC. EDU. GA, ASSAM SC, SEBA
39	WITH WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU. GA, ASSAM SC, FINANCE
40	WITH WP(C)/6278/2021	HARENDRA KALITA AND 15 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
41	WITH WP(C)/4854/2022	NETTYANAND GOGAI AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
42	WP(C)/5040/2021 FIXED, AT 2:00 PM (GROUP - C)	DWIPEN KUMAR SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
43	WP(C)/1406/2022 FIXED, AT 2:00 PM (GROUP - B)	DIPAK KUMAR DAS AND 34 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
44	WITH WP(C)/536/2021	ALAUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
45	WITH WP(C)/3162/2021	MD. ANOWARUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE

46	WITH WP(C)/3662/2021	UNUS HUSSAIN AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA
47	WITH WP(C)/5416/2021	FULERA AHMEDA AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
48	WITH WP(C)/5593/2021	SULTAN MAMUD AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE
49	WITH WP(C)/5810/2021	PHUKAN LAL BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. W RAHMAN	SC, ELEM. EDU SC, FINANCE
50	WITH WP(C)/5912/2021	MUKHESWAR REGON AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
51	WITH WP(C)/5918/2021	RANJAN RAJKHOWA AND 54 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
52	WITH WP(C)/5952/2021	RAJIB CH BHUYAN AND 53 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
53	WITH WP(C)/5955/2021	RANJIT BORUAH AND 95 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
54	WITH WP(C)/117/2022	NAREN CHANDRA PEGU AND 105 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R B SAH MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
55	WITH WP(C)/688/2022	RANJIT DADHARA AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
56	WITH WP(C)/909/2022	ROHINI KUMAR NATH AND 99 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU MS. M A TANSU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
57	WITH WP(C)/1085/2022	THAGI RAM NATH AND 169 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	SC, ELEM. EDU
58	WITH WP(C)/1396/2022	MD. RUSMAT ALI AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
59	WITH WP(C)/1402/2022	SMTI. PADUMI DEKA AND 23 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
60	WITH WP(C)/3544/2022	SMTI. MANJU SAIKIA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE

61	WITH WP(C)/3774/2022	PURNIMA GOGOI AND 67 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
62	WP(C)/2445/2022 FIXED, AT 2:00 PM (GROUP - F)	BABUL DAS AND 57 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
63	WITH WP(C)/94/2022	JUGAL KUMAR SARMA AND 211 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MISS. R R KAKATI MR. S U AHMED N GAUTAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
64	WP(C)/2446/2022 FIXED, AT 2:00 PM (GROUP - D)	RITU SALOI KALITA AND 88 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
65	WITH WP(C)/6736/2018	DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA SC, BTC
66	WITH WP(C)/8148/2018	NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
67	WITH WP(C)/2729/2019	MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MS. R BARUAH MRS. K DEVI MR. U K NAIR	SC, SEC. EDU. SC, FINANCE
68	WITH WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
69	WITH WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
70	WITH WP(C)/8497/2019	NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	SC, SEC. EDU. GA, ASSAM SC, FINANCE
71	WITH WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM GA, ASSAM SC, FINANCE
72	WITH WP(C)/175/2020	SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
73	WITH WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
74	WITH WP(C)/6311/2021	ROWSHANARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	SC, SEC. EDU. GA, ASSAM SC, FINANCE

75	WITH WP(C)/6409/2021	NARAYAN KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
76	WITH WP(C)/6616/2021	PANKAJ MAHANTA AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P J BARMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
77	WITH WP(C)/6945/2021	HIMANSHU PATHAK AND 14 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM SC, FINANCE SC, EDU
78	WITH WP(C)/6973/2021	ABU TAHER SIDDIQUE AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA	SC, EDU
79	WITH WP(C)/6989/2021	MADHABI RANI DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU.
80	WITH WP(C)/79/2022	GIRIJA NANDA LAHKAR AND 143 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
81	WITH WP(C)/1959/2022	BHUBANESWAR LAHKAR AND 28 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
82	WITH WP(C)/2225/2022	KUNTALA DEKA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. SC, FINANCE
83	WITH WP(C)/2447/2022	MANJU TALUKDAR AND 101 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
84	WITH WP(C)/5594/2022	LUHITA DOLEY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, HIGHER EDU
<u>ORDERS</u>				
85	PIL/78/2012 FIXED	PRODYUT KUMAR BORA Versus THE STATE OF ASSAM AND 8 ORS	P K GOSWAMI S BORTHAKUR U K DEKA V RAJKHOWA	MR N DUTTA GA, ASSAM MR.N N B CHOUDHURY MR.M KHATANIAR MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A NARZARI MS. B BHUYAN, SC BTC MR. A B T HAQUE MR.U S BORA MR. S BASUMATARY SC, REVENUE
86	WITH PIL/22/2019	THE NORTH EAST HERITAGE FOUNDATION AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM ASSTT.S.G.I. SC, BTC SC, ELECTION COMMISSION.

	WITH I.A.(Civil)/2213/2019 in PIL/22/2019	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM ASSTT.S.G.I. SC, BTC
87	W.P.(CrI.)/2/2017 FIXED	JALAL UDDIN SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR.A ROSHID MR.M HUSSAIN MR.M ISLAM	GA, ASSAM(R1-6)
88	WA/78/2017 FIXED	MAHESH TANTI Versus THE STATE OF ASSAM and 5 ORS	MR.A S BHATTACHARJEE MRS J D KHAUND MS.S CHAKRABORTY MS B PAUL MR.S G BHATTACHARJEE	MR.M CHOUDHURY(R-6) MS.S CHUTIA(R-6) SC, ELEMENTARY EDUCATION MR.P KAKATI(R-6)
89	WP(C)(Suo Moto)/8/2018 FIXED, AT 2:00 PM	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
90	PIL(Suo Moto)/10/2018 FIXED	X X X Versus IN RE THE STATE OF ASSAM AND 89 ORS	MR. T J MAHANTA	MS C MEDHI (R-5-90) GA, ASSAM MR. M A SHEIKH (R-5-90) MS F INTAZ (R-5-90)
91	WP(C)(Suo Moto)/13/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 4 ORS.	MR S S DEY SC, GHC	GA, ARUNACHAL PRADESH GA,ASSAM MR. D. SAIKIA (SR. COUNSEL (R-2)) GA, NAGALAND(R-3,4,& 5) GA, MIZORAM MR. N. BORDOLOI (R- 2)
92	Cont.Cas(C)/5/2019 FIXED	DEBENDRA NARAYAN DEKA Versus MONALISA GOSWAMI AND 3 ORS.	MR. R GOSWAMI MS. N BAROOAH MS. P PATHAK MISS. P KALITA	MR. D SAIKIA (R-2) GA, ASSAM MR. T C CHUTIA MR J CHUTIYA (R-5) MR. B CHOUDHURY MR. S BORA (SC, GMC) MR. B GOGOI (R2) MR. R M DAS MS. N DAS MR P NAYAK (R2) MR D K ROY MS. S KEMPRAI (R-5) MS. I KAKATI MR A CHALIHA (R2) MS RUKMINI BARUA MS PADMINI BARUA
93	PIL/74/2019 FIXED	ON THE DEATH OF SANTI LAL ACHARJEE, HIS LEGAL HEIR SMTI. SUMITA ACHARJEE Versus THE STATE OF ASSAM AND ORS	MR G P BHOWMIK MS. J PURKAYASTHA MR. S S ROY	MR.T J MAHANTA MR. P J PHUKAN MR. R K D CHOUDHURY, A.S.G.I. GA, ASSAM MR. A C BURAGOHAIN MR. Y DOLOI (R- 1,2&3) MR. P P DUTTA MR. R HAZARIKA, ADDL. AG, ASSAM MS. P BHATTACHARJEE
	WITH I.A./1340/2015 in PIL/74/2019	SANTI LAL ACHARJEE Versus THE STATE OF ASSAM AND ORS	MRG P BHOWMIK MS.J PURKAYASTHA MR.S S ROY	MR.P J PHUKAN GA, ASSAM MR.P BORAH
94	WA/160/2019 FIXED	ON THE DEATH OF HALADHAR DEKA @ DR. HALADHAR DEKA, HIS LEGAL HEIRS SMTI. CHANDRA PRABHA DEKA AND 2 Versus THE STATE OF ASSAM AND 10 ORS.	MR. S SARMA MR. J DEKA MR A SARMA MR. T K BHUYAN	GA, ASSAM SC, REVENUE

95	I.A.(Civil)/683/2019 FIXED in Mat.App./15869/2018 WITH Mat.App./15869/2018 (Filing Number)	PUSPA PAYENG PATIR Versus NAGESHANANDA PATIR	MR. G PEGU MR D K MEDHI	MR A KAKOTI	
96	PIL/85/2020 FIXED	PUSPA PAYENG PATIR Versus NAGESHANANDA PATIR	RATNESWAR BARUAH AND 43 ORS Versus THE UNION OF INDIA AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	GA, ASSAM MR S CHAKRABORTY SC, RAILWAY
97	PIL/23/2021 FIXED	AMGURI NABA NIRMAN SAMITY Versus THE UNION OF INDIA AND 3 ORS	MR A R BHUYAN MR. S RANA	GA, ASSAM MR H GUPTA (C.G.C., R1) ASSTT.S.G.I. SC, SSA	
98	PIL/8/2022 FIXED	PARESH MALAKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. K K KALITA MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM	
99	PIL/10/2022 FIXED	PODMO TERON Versus THE UNION OF INDIA AND 8 ORS	MR. B BARUAH MR S HUSSAIN	SC, NHIDC ASSTT.S.G.I. SC, K A A C	
100	W.P.(CrI.)/27/2022 FIXED	MANALISHA BORAH DOLEY Versus THE STATE OF ASSAM AND 5 ORS	MR. B K GOGOI C. DEKA	GA, ASSAM	
101	PIL/33/2022 FIXED	SADAK ARDAO AND ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, N C HILLS	
102	PIL/38/2022 FIXED	ORIENTAL RURAL DEVELOPMENT SOCIETY AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM MR. N M DUTTA (R-4,5) MR. S C KHOUND (R-4,5)	
103	PIL/52/2022 FIXED WITH I.A.(Civil)/2573/2022 in PIL/52/2022 WITH I.A.(Civil)/2587/2022 in PIL/52/2022	DURLOV TALUKDAR Versus THE UNION OF INDIA AND 4 ORS. ASSAM STATE JAMIAT ULEMA Versus DURLOV TALUKDAR AND 5 ORS. ASSAMAR PRAGJYOTISHPURIA KHILANJIA MUSALMAN UNNYON PARISHAD Versus DURLOV TALUKDAR AND 5 ORS	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA MS. S PARVEEN MS S Z HAYAT	GA, ASSAM ASSTT.S.G.I. GA, ASSAM MR S BORTHAKUR ASSTT.S.G.I. GA, ASSAM MR. S BORTHAKUR ASSTT.S.G.I.	
104	Review.Pet./104/2022 FIXED, WITH WA/293/2021 (D/O)	JOONMANI PAGAG GAM Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	GA, ASSAM	
105	WA/212/2022 FIXED	SMTI. KAMALA BALA BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. J KALITA MR D KALITA MS. S. KAR	SC, FOREST	
106	WA/280/2022 FIXED WITH I.A.(Civil)/2663/2022 in WA/280/2022	MOHI UDDIN LASKAR . Versus THE STATE OF ASSAM AND 17 ORS MOHI UDDIN LASKAR . Versus THE STATE OF ASSAM AND 17 ORS	MR H R A CHOUDHURY MR. M DUTTA MR J M SULAIMAN MR H R A CHOUDHURY MR. M DUTTA MR J M SULAIMAN	SC, CO OP SC, CO OP	

HEARING

107	PIL/9/2015 FIXED	X X X Versus IN RE - THE CHIEF SECRETARY, GOVT. OF ASSAM and 7 ORS	MR. H K DAS SC, GHC	MR.P PATHAK(R-6) MR.G N SAHEWALLA(R-9) MR N DUTTA MR.B N SARMA GA, ASSAM MS.A K CHOUDHURY(R-5) MR P DEKA (R-10) MSS CHANGKAKATI(R-6) MR. A CHAMUAH(R-4) MR.A NARZERY(R-6) MR.M CHOUDHURY(R-5) MR.D CHOUDHURY(R-5) MS.R JAIN(R-9) MS.P BARMAN(R-6) MR.T ALI(R-5) MR. P MAHANTA MRS.S S BAWARI(R-9) MR. A PHUKAN MS.D BHUYAN(R-6)(Res. No.1,2,3,7 & 8 Notice issued not appeared) MR. R B GOHAIN MR P AGARWAL MR.S N KRISHNATRAYA(R- 5) MS. G GOSWAMI (R-11, 12 AND 13)
108	WP(C)/1500/2016 FIXED	STAR CEMENT LIMITED Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.A GOYAL MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION(R 2-3) GA, ASSAM MS.K DUTTA
109	WA/2/2018 FIXED	THE STATE OF ASSAM Versus DEEPAR BEEL PACHPARA SAMABAI SAMITY LTD	MR. D NATH	MR. U K NAIR MR H DAS, SC-AFDC, SC- GMDA,SC-GMC,SC-PCB, A.S.G.I. MR H DAS, SC-AFDC, SC- GMDA,SC-GMC,SC-PCB, A.S.G.I. MR. B C DEKA
110	Mat.App./19/2018 FIXED, WITH LCR	SRI PRABIN SAIKIA Versus SMTI SULAKHYANA SAIKIA BHARALI	MR. D BORAH R SARMA	MS. P BHATTACHARYA MS. M KALITA
111	C.Ex.App./2/2019 FIXED, CAVT./639/2018	COMMISSIONER, CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S RAJDHANI TELE PRODUCTS	MR. S C KEYAL, ASSTT.S.G.I.	DR A SARAF MR H DAS, FOR CAVEATOR MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA
112	Mat.App./9/2020 FIXED, WITH LCR	SHRI HIMANGSHU BARMAN Versus SMTI DIPIKA DAS BARMAN	MR G PATHAK MS K DEKA MR I UDDIN	MR. S K MEDHI MR D DAS MS. U K PURKAYASTHA MR. B J TALUKDAR
113	WP(C)/2843/2020 FIXED	SMTI. GITIMOLLIKA BORA Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, IRRIGATION
114	WITH WP(C)/3433/2020	KUNAL KASHYAP THAKURIA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MD. I AHMED MS M ROY	GA, ASSAM SC, APSC SC, P H E
115	WITH WP(C)/3504/2020	SIDDHARTH RAJKHOWA AND 36 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA	SC, APSC SC, IRRIGATION

116	WITH WP(C)/4656/2021	UDIPTA GOGOI AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M K DAS MS Z ANJUM MR. U S BORA MR P J DUTTA	GA, ASSAM SC, APSC SC, P H E
117	WA/85/2021 FIXED	STATE OF ASSAM AND 2 ORS Versus M/S EMAMI LIMITED AND 3 ORS	MR A KALITA MR B CHOUDHURY MS K GANGAWAT	DR. A SARAF MR. P DAS MR G DAS MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA ASSTT.S.G.I.
118	WP(C)/4829/2021 FIXED	BHABEN BHATTA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. GA, ASSAM
119	WA/175/2022 FIXED	BHUPENDRA SINHA AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K PATHAK MR. I KALITA MR. S P SHARMA MS U SHARMA	GA, ASSAM SC, AG SC, GHC ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 20/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
8)	MR. A SARMA	21-09-2022	To	29-09-2022
9)	MS. B M CHETRI	14-09-2022	To	23-09-2022
10)	MR. N H LASKAR	16-09-2022	To	20-09-2022
11)	MR. S C KEYAL	16-09-2022	To	25-09-2022
12)	MR S BORGHAIN	16-09-2022	To	29-09-2022
13)	MR S T ADNAN	19-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Tuesday,20th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MC/2806/2013 IN MAC.APP. SL.NO. 209929	UNITED INDIA INSURANCE CO. LTD., Versus MD. HATIM ALI @ MD. HABIB ALI and 2 ORS,	MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA	
2	MC/1546/2015 in MACApp./249144/2015	ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. GEETRANI DAS and 2 ORS.	MS. N MODI MR. S DUTTA MR. C SHARMA MR. S DUTTA	MS. P BHATTACHARYA (R1) MR. A KHAN (R1)
	WITH MACApp./249144/2015 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SMTI GEETRANI DAS and 2 ORS		
3	I.A.(Civil)/407/2019 in MACApp./794/2019	THE ORIENTAL INSURANCE CO. LTD Versus MD SOLEMAN ALI AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. R CHETRI
	WITH MACApp./794/2019 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus MD SOLEMAN ALI AND 2 ORS		
4	I.A.(Civil)/1413/2019 in MACApp./3301/2019	M/S. SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SUFIAN AHMED AND 2 ORS.	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MR. S ROY (r-1,2) MR. M H LASKAR (r-1,2) MR F ABDULLAH (r-1,2) MR M HOSSAIN (r-1,2)
	WITH MACApp./3301/2019 (Filing Number)	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SUFIAN AHMED AND 2 ORS		
5	I.A.(Civil)/3499/2019 in MACApp./9780/2019	WAHIDA KHATUN AND 5 ORS. Versus NATIONAL INSURANCE CO. LTD. AND ANR	MR. M TALUKDAR MR. A SHAKIL	MR. A J SAIKIA (r-1) MR. B KAKATI (r-1) MR G S BORO (r-1)
	WITH MACApp./9780/2019 (Filing Number)	WAHIDA KHATUN AND 5 ORS. Versus NATIONAL INSURANCE CO. LTD. AND ANR	MR. M TALUKDAR	
6	I.A.(Civil)/3563/2019 in MACApp./14986/2019	NEW INDIA ASSURANCE COMPANY LTD. Versus MRS. TURA BANU AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA	MR. M TALUKDAR (OP1) MR. A SHAKIL (OP1)

	WITH MACApp./14986/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus MRS. TURA BANU AND ANR		
7	I.A.(Civil)/3825/2019 in MACApp./13930/2019	THE NEW INDIA ASSURANCE CO. LTD. Versus MOSTT. NURJAHAN BEWA AND 7 ORS	MRS. B ACHARYA MR. A ACHARYA	MR. I A TALUKDAR(R1,2)
	WITH MACApp./13930/2019 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus MOSTT. NURJAHAN BEWA AND 7 ORS		
	WITH I.A.(Civil)/13935/2019 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus MOSTT. NURJAHAN BEWA AND 7 ORS		
8	I.A.(Civil)/3879/2019 in MACApp./15208/2019	ORIENTAL INSURANCE CO. LTD. Versus TANKESWAR SAIKIA AND 3 ORS.	MR SISHIR DUTTA MR. SIDHANT DUTTA	MR. R GOSWAMI (R4) MS. P BORTHAKUR (R4)
	WITH MACApp./15208/2019 (Filing Number)	ORIENTAL INSURANCE CO. LTD. Versus TANKESWAR SAIKIA AND 3 ORS. (C)		
9	I.A.(Civil)/1430/2020 in MACApp./6306/2020	SMTI JAYA SAIKIA Versus SMTI PRASTUTI BHUYAN	MR. A R AGARWALA MR K DAS	
	WITH MACApp./6306/2020 (Filing Number)	SMTI JAYA SAIKIA Versus SMTI PRASTUTI BHUYAN (D)		
	WITH I.A.(Civil)/1408/2020	SMTI JAYA SAIKIA Versus SMTI PRASTUTI BHUYAN	MR. A R AGARWALA MR K DAS	MS B RAJBONGSHI MR. R GOSWAMI MRS. S ROY Ms. J BARUAH
10	I.A.(Civil)/151/2021 in MACApp./24/2021	RAMJAN ALI @ ROMJAN ALI Versus NOOR MAHAMMAD AND 2 ORS.	MR. M TALUKDAR MS. M BORUAH	MR. M A SHEIKH (R-1,2) MS. A BEGUM (R-1,2) MR M H CHOUDHURY (R-1,2) MS F INTAZ (R-1,2)
	WITH MACApp./24/2021 (Filing Number)	RAMJAN ALI @ ROMJAN ALI Versus NOOR MAHAMMAD AND 2 ORS. F	MR. M TALUKDAR	

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LEAVE NOTE OF ADVOCATES FOR 20/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
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9)	MS. B M CHETRI	14-09-2022	To	23-09-2022
10)	MR. N H LASKAR	16-09-2022	To	20-09-2022
11)	MR. S C KEYAL	16-09-2022	To	25-09-2022
12)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
13)	MR S T ADNAN	19-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,20th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 24-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/491/2022 WITH LCR 5 FILES, P.B.-2, FIXED in CrI.A./28/2021 WITH CrI.A./28/2021	PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
		PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
HEARING				
2	CrI.A./67/2020 PART-HEARD	SRI SANJIB TALUKDAR Versus NATIONAL INVESTIGATION AGENCY (NIA) AND ANR	MR Z KAMAR MD R ALI MR. A CHAUDHURY MR. P K DAS MR. A R SHOME MR D NANDI MR D NANDI MR. N MAHAJAN MR SUBHRAJIT SAIKIA	SC, NIA
3	WITH CrI.A./136/2021	PRAKASH RAJKONWAR @ CHAO NAM T LAO Versus NATIONAL INVESTIGAION AGENCY (NIA)	MR. A M BORA MR. D K BAIDYA MR D GOGOI MR. V A CHOWDHURY	MR P P BISHAL MR. D K DAS SC, NIA
4	CRL.A(J)/6/2019 WITH LCR AND P.B.	GAUTAM MONDAL Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. B BARUAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
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8)	MR. A SARMA	21-09-2022	To	29-09-2022
9)	MS. B M CHETRI	14-09-2022	To	23-09-2022
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11)	MR. S C KEYAL	16-09-2022	To	25-09-2022
12)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
13)	MR S T ADNAN	19-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Tuesday, 20th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/5233/2022 FIXED	SAYDUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS. F BEGUM MS S Z HAYAT H. BHARALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/5665/2022 FIXED	JARFUL KHATUN @ JHARFULI Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>				
3	WP(C)/2574/2018 FIXED, WITH LCR	NARESH CH. BISWAS Versus UNION OF INDIA AND 6 ORS.	MR. B J MUKHERJEE	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T
<u>ORDERS</u>				
4	Review.Pet./62/2022 FIXED, WITH WP(C)/27/2021 (D/O)	PRATUL KUMAR GHOSH AND ANR. Versus ASHISH AGARWAL AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR I S MAZUMDAR MR I S MAZUMDAR MS. P CHAKRABORTY MS. P CHAKRABORTY
<u>STAY MATTERS</u>				
5	WP(C)/78/2018 WITH LCR	HAJERA KHATUN Versus THE UNION OF INDIA	MR. M U MAHMUD S HOQUE MR. M ALI C KALITA S ISLAM P K DAS MS. R AHMED	ASSTT.S.G.I.
6	WP(C)/112/2018 WITH LCR	MUSTT. MAHARJAN BEGUM @ MAHARJAN NESSA Versus THE UNION OF INDIA and 3 ORS.	MS. A AHMED MR. M RAHMAN MR. A RAHMAN	SC, NRC MR. D BARUAH MS. A VERMA ASSTT.S.G.I. SC, ECI

7	WP(C)/137/2018 WITH LCR	FOSIRUN NESSA @ MUST. FATIMA BEGUM Versus THE UNION OF INDIA	MR. S C BISWAS MS. J BORA MD E AHMED MR. H A TALUKDAR	SC, NRC MR. D BARUAH MS. A VERMA ASSTT.S.G.I. SC, ECI
8	WP(C)/144/2018 WITH LCR	MARJINA KHATUN Versus THE UNION OF INDIA	MR. S RAHMAN MR S M ABDULLAH P MR. MD S HOQUE	SC, NRC ASSTT.S.G.I. SC, ECI
9	WP(C)/161/2018 WITH LCR	DULAL SHAH Versus UNION OF INDIA	MR. S C BISWAS	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 20/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
8)	MR. A SARMA	21-09-2022	To	29-09-2022
9)	MS. B M CHETRI	14-09-2022	To	23-09-2022
10)	MR. N H LASKAR	16-09-2022	To	20-09-2022
11)	MR. S C KEYAL	16-09-2022	To	25-09-2022
12)	MR S BORGHAIN	16-09-2022	To	29-09-2022
13)	MR S T ADNAN	19-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,20th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1 TO 60), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5776/2022 FIXED	ANIL DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. N BORAH MR H MAZUMDER	GA, ASSAM SC, AFDC
2	WP(C)/5847/2022 FIXED	M/S SREE KRISHNA ROADWAYS Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
3	WP(C)/5962/2022 FIXED	RAJU BORO Versus BODOLAND TERRITORIAL REGION AND 3 ORS.	MR. M SARANIA MD. S U AHMED MR H MEDHI MS. I KEITZAR	SC, BTC
ADMISSION				
4	WP(C)/329/2014 FIXED	EMAMI LIMITED and ANR Versus THE UNION OF INDIA AND 4 ORS	DR.ASHOK SARAF MSM L GOPE MS.N HAWELIA MR.K CHOUDHURY MR.P BARUAH MR.A GOEL	MR.P DAS MR.S CHAMARIA MR.G DAS SC, INDUSTRIES & COMMERCE ASSTT.S.G.I.
5	WP(C)/6161/2019 FIXED	M/S. ARIHANT ARMY AND GENERAL STORES Versus THE STATE OF ASSAM AND 5 ORS.	T BORAH MR. R K JAIN	GA, ASSAM MR R DHAR , SC, HANDLOOM & TEXTILE DEPARTMENT MR M CHETIA, GA, ASSAM MR. P MAJUMDAR
6	WP(C)/2697/2022 FIXED	BIJAY PRASAD SAHU ALIAS B P SAHU Versus THE STATE OF ASSAM AND 3 ORS	MR D P SAHU MR C GOGOI	GA, ASSAM SC, APDCL
7	WP(C)/5053/2022 FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	MR. K GOGOI SC, PWD

ORDERS

8	Cont.Cas(C)/417/2016 FIXED	ARCHTECH CONSULTANTS PVT. LTD. Versus SRI ASHUTOSH AGNIHOTRI	MR. P PATHAK MS S CHANGKAKATI MR. A NARZARI MS. P BARMAN MS. S T BOKTH MR. T K DAS MR. K H CHOUDHURY	MR. S SARMA (R2) MR. J DEKA (R2) MS. A VERMA MS. S KHANIKAR MR A SARMA (R2) MR. B GOGOI MR. T K BHUYAN (R2) MR. S K DEKA (R2) MR P NAYAK MS U DAS MRS. N BORDOLOI
	WITH I.A.(Civil)/2866/2022 in Cont.Cas(C)/417/2016	ARCHTECH CONSULTANTS PVT. LTD. Versus SRI ASHUTOSH AGNIHOTRI, IAS AND 2 ORS.	MR. P PATHAK MR. A NARZARI	MS. A VERMA MR. T K BHUYAN SC, FINANCE
9	Cont.Cas(C)/134/2022 FIXED	SOMER ALI Versus BISWADEEP DAS AND ANR	MR. A F N U MOLLAH K ZAMAN	MR. P N GOSWAMI MR. R R Gogoi
10	I.A.(Civil)/1839/2022 FIXED in Cont.Cas(C)/287/2022 WITH Cont.Cas(C)/287/2022	SUBRATA KR BRAHMA Versus SRI ANURAG GOEL,I.A.S., AND ANR	J U AHMED MR S R NAWAZ	
11	I.A.(Civil)/1930/2022 FIXED in WP(C)/6339/2021 WITH WP(C)/6339/2021	SUBRATA KR BRAHMA Versus SIDDHARTHA SINGH,I.A.S., AND ANR SHANTANU DUTTA Versus AMLAN JYOTI MAHANTA AND 6 ORS.	J U AHMED MR S R NAWAZ MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, EXCISE DEPTT.
12	WP(C)/2871/2022 FIXED WITH I.A.(Civil)/1628/2022 in WP(C)/2871/2022	AMLAN JYOTI MAHANTA AND ANR Versus THE STATE OF ASSAM AND 5 ORS PRISM LOGISTICS PRIVATE LTD. AND ANR. Versus UNION OF INDIA AND 6 ORS.	MR. B D KONWAR SR. ADV. MS M DAS MR. P SAIKIA MS N RAHMAN N R SURANA	MR. K GOGOI (GA,ASSAM) SC, EXCISE DEPTT. MR. D DAS SR. ADV (r-6) MR D AGARWAL (r-6) MR. N DEKA (r-3,4) MR K TALUKDAR (r-6) MR. M GOGOI (r-3,4) MR A R BAROOAH (r-3,4) MS S SHARMA (r-6) ASSTT.S.G.I.
13	WP(C)/5142/2022 CAVT. NO.08092/022, FIXED	ABC INDIA LIMITED Versus UNION OF INDIA AND 7 ORS. ISLAM UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 16 ORS.	MR. D DAS SR. ADV MR. M AGARWALLA MS. S SARMA MR K TALUKDAR MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY	MR. N N DEKA MR. M GOGOI N R SURANA ASSTT.S.G.I. SC, P AND R.D. GA, ASSAM MR. R ALI (r-8 to 17) MR G U AHMED (r-8 to 17) MR G U AHMED (r-8 to 17) MR M Z SHAH (r-8 to 17) MR M Z SHAH (r-8 to 17)
HEARING				
14	MACApp./59/2018 WITH LCR - 3(THREE) FILES	SRI BIPUL BISWAKARMA Versus SRI AJIT BORGHAIN and 3 ORS	MR U NANDA MR. S C BISWAS MS J BORAH MR P S BISWAS MR D BANIA	MR. K K DEY (R3) MR. P MAHANTA (R1) MRS. S ROY (R4) MS. N DEY (R3) MR V K BAROOAH (R3) MS. P SAHARIA (R1) MS. I DAS (R4)

15	WP(C)/524/2021 FIXED	M/S QUALITY PHARMA PRODUCTS PVT LTD (UNIT II) Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI	MR. P DAS MR. S BARUAH (SC, POLLUTION CONTROL BOARD OF ASSAM, R-6) MR G DAS SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, NEDFI
16	WP(C)/5728/2021 FIXED WITH I.A.(Civil)/922/2022 in WP(C)/5728/2021 WITH	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS SRI BIJU KUMBANG Versus ANJALA BASUMATARY AND 3 ORS	MR. T J MAHANTA MR. J SARMAH MR. S BARTHAKUR	MR S BORTHAKUR (R-5) MR. D GOGOI (R-5) SC, FOREST MR. T J MAHANTA
17	WP(C)/1609/2022	SMT. ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR MR. D GOGOI SC, FOREST
<u>STAY MATTERS</u>				
18	WP(C)/5960/2017 FIXED	UCO BANK Versus ASSAM FINANCIAL CORPORATION	MR.M SHARMA	MS.T GOSWAMI MS.T GOSWAMI SC, AFC
19	WP(C)/458/2022	BHAIRAB DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS. S KANUNGOE MS. R CHAKRAVARTY MS. J CHETTRY	GA, ASSAM SC, REVENUE SC, PWD
20	WP(C)/539/2022	M/S TRISHUL TRADERS AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	GA, ASSAM SC, FOREST
21	WP(C)/4377/2022 WITH I.A.(Civil)/2034/2022 in WP(C)/4377/2022 WITH	SURUJ JAMAL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS OMAR ALI AND 3 ORS. Versus SURUJ JAMAL AND 9 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM MR. T J MAHANTA MR. B RAHMAN	SC, P AND R.D. GA, ASSAM MR. A R BHUYAN SC, P AND R.D.
22	WP(C)/3320/2022 WITH I.A.(Civil)/1992/2022 in WP(C)/3320/2022 WITH	SIBARAM DEKA Versus THE STATE OF ASSAM AND 5 ORS HANIF ALI AHAMED AND ANR. Versus SIBARAM DEKA AND 7 ORS.	MR F K R AHMED MR F A AHMED MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, P AND R.D. MR F K R AHMED
23	WP(C)/3656/2022 WITH	BAPAN BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR F K R AHMED MR F A AHMED	SC, P AND R.D.
24	WP(C)/3752/2022 WITH	PRIYA NATH NATH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	SC, P AND R.D.
25	WP(C)/3996/2022	MD. NABI HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR F K R AHMED MR F A AHMED	SC, P AND R.D.

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LEAVE NOTE OF ADVOCATES FOR 20/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
8)	MR. A SARMA	21-09-2022	To	29-09-2022
9)	MS. B M CHETRI	14-09-2022	To	23-09-2022
10)	MR. N H LASKAR	16-09-2022	To	20-09-2022
11)	MR. S C KEYAL	16-09-2022	To	25-09-2022
12)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
13)	MR S T ADNAN	19-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,20th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 8

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./173/2019 B/O, WITH WP(C)/6420/2018 (D/O), LCR	MD. NUR MAHAMMAD AND ANR Versus UNION OF INDIA AND 6 ORS	MR. J SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	Review.Pet./71/2020 WP(C) 6826/18(D/O)	MUSSTT. KARIMON NESSA AND 4 ORS Versus UNION OF INDIA AND 5 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 20/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
8)	MR. A SARMA	21-09-2022	To	29-09-2022
9)	MS. B M CHETRI	14-09-2022	To	23-09-2022
10)	MR. N H LASKAR	16-09-2022	To	20-09-2022
11)	MR. S C KEYAL	16-09-2022	To	25-09-2022
12)	MR S BORGHAIN	16-09-2022	To	29-09-2022
13)	MR S T ADNAN	19-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/195/2017 PART-HEARD, FIXED	RINTU BASTIAN Versus THE COMMISSIONER OF CUSTOMS PREV. N.E. REGION, SHILLONG and 5 ORS.	MR.D SAHU MR.R S MISHRA	MR.S C KOYAL(SC, CUSTOMS)
2	WP(C)/6422/2021 PART-HEARD, FIXED	M/S NARAYAN MUKHARJEE AND CO. Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS S PATOWARY	SC, I O C
3	WP(C)/58/2011 FIXED	MANUWARA BEGUM Versus THE STATE OF ASSAM AND ORS	MR.M U MONDAL MR.B RAHMAN	SC, SOCIAL WELFARE SC, EDU MS.P CHAKRABORTY
4	WP(C)/73/2016 FIXED	OITIGYA MANDITA AHATGURI ANCHALIK MOH-JUJ and BHOGALI BIHU UTSAV SAMITI and ANR Versus THE STATE OF ASSAM and 4 ORS,	MR.A D CHOUDHURY MR.B CHOWDHURY MR.D CHOWDHURY	GA, ASSAMR1-5
5	WP(C)/5892/2017 FIXED	M/S. S.M.CEMENT INDUSTRIES Versus ASSAM POWER DISTRIBUTION CO. LTD and 4 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	MR H K SARMA MRS R DEKA SC, APDCL
6	WP(C)/6337/2017 FIXED	RAJENDER PAL Versus COMMANDANT and 5 ORS.	MR.A DASGUPTA MRS.B DAS MR.R SARKAR	C.G.C. MR.K K PARASAR(R- 1-6) ASSTT.S.G.I.
7	WP(C)/4982/2018 FIXED	JAGADISH CHANDRA BRAHMA Versus UCO BANK AND 3 ORS.	MR. N NATH MR. A J SAIKIA MR N TALUKDAR MS. D DEKA	MR M SARMA (SC, UCO BANK)
8	WP(C)/8964/2019 FIXED	PADMA KANTA BORA Versus FOOD CORPORATION OF INDIA AND 3 ORS.	DR. B N GOGOI MR N BARUAH	MR. P K ROY SC, F C I
9	WP(C)/3001/2020 FIXED	KESHAV RAJ SHARMA Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	MR. A K DUTTA ASSTT.S.G.I.

10	WP(C)/5623/2020 BY SLIP	IMRAD ALI AND 103 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM MR A UPADHYAY MR. P UPADHYAY SC, REVENUE SC, PCB
11	WP(C)/3773/2021 FIXED	DHUNI RAJ JOSHI Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, FOREST
WITH				
12	WP(C)/3750/2021	ABDUR ROUF AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, FOREST
WITH				
13	WP(C)/7044/2021	PANKAJ KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
ORDERS				
14	CRP/104/2019 CAVT. NO.0582/2019 FIXED	PANKAJ KR. NATH Versus PAPARI DEVI	MR. M J BARUAH MS B MAJUMDER	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK FOR CAVEATOR
HEARING				
15	WP(C)/5261/2012 PART-HEARD, WITH LCR, FIXED,	SMTI GANGA PRIYA HUZURI Versus ASSAM BOARD OF REVENUE AT GUWAHATI and ANR	MR.Z MUKIT MR.P SINGH MR.F SATTAR MR.R P GUPTA	MR. R BORPUJARI,SC,REVENUE DEPTT.
16	WP(C)/7322/2015 PART-HEARD, FIXED	ON THE DEATH OF RAMANI HAZARIKA THE FOLLOWING LEGAL HEIRS ARE TO BE SUBSTITUTED Versus THE UNION OF INDIA and 6 ORS	MS.M BORAH MR. A CHAMUAH	MR. S C KEYAL MR. R K D CHOUDHURY, MS.R GOGOI MS.P BARUA ASSTT.S.G.I.
WITH				
17	WP(C)/7235/2015	RAJEN BAIRAGI Versus THE UNION OF INDIA and 6 ORS	MS.B HAZARIKA MR.H BURAGOHAIN MS.M BORAH	GA, ASSAM MR.B TALUKDAR MS.P BARUA ASSTT.S.G.I.
18	WP(C)/1564/2015 FIXED	HARI MOHAN DHARIKAR Versus DISCIPLINARY AUTHORITY AND DEPUTY GENERAL MANAGER OandC- NW-1 and 4 ORS	MR.A K PURKAYASTHA MR. D MOZUMDER MR.B K JAIN MS.P C B NAIR MS.R KALITA MR. S BISWAS MS.S DAS MR C GOGOI MS D DEVI	MR.L TALUKDARR-1 to 5 MR. K K DEY MS.M DAS(R-1 to 5) MR.G DAS(R-1 to 5) MR.B DAS(R-1 to 5) MR V K BAROOAH
19	WP(C)/5001/2015 FIXED	NO.031522257 EX CONSTABLE GD UJJAL SINGHA Versus THE UNION OF INDIA and 3 ORS	MR.S NATH	C.G.C. MR. D C BORAH(R-1 to 4) MR. S K MEDHI ASSTT.S.G.I.(R1-4)
20	WP(C)/4102/2016	ANUPAM KANTI CHAKRABORTY Versus UNION BANK OF INDIA and 3 ORS	MS.S ROY MR.S DUTTA MS.U DUTTA	MR.R THAKURIA R- 1-4 MR.L P SHARMA(R- 1-4)
21	MACApp./655/2017 WITH LCR	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD Versus SRI GUMAN SINGH CHETRY and 4 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. B BHAGAWATI (R1 TO 3) MR. R PHUKAN (R1 TO 3)
22	WP(C)/5008/2017 FIXED	LALIMIYA CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS	MR.R BORAH MR.R PHUKAN MR.P TALUKDAR	GA, ASSAM

23	WP(C)/713/2018 FIXED	ANARSI SHARMA Versus THE UNION OF INDIA AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. S ALAM	MR. K K PARASAR,CGC. R 1 to 4 ASSTT.S.G.I.
24	WP(C)/4648/2018 FIXED	DEBOKANTA DAS Versus UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MS. C DAS	ASSTT.S.G.I. MS. R DEVI (SC, CGC)
	WITH			
25	WP(C)/1479/2018	DEBOKANTA DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MS C DAS	MR. C K S BARUAH, CGC. ASSTT.S.G.I.
26	WP(C)/3757/2020	BIJAYLAKHMI LASKAR DUTTA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. K N CHOUDHURY MR D KALITA MR. D J DAS	SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 20/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
8)	MR. A SARMA	21-09-2022	To	29-09-2022
9)	MS. B M CHETRI	14-09-2022	To	23-09-2022
10)	MR. N H LASKAR	16-09-2022	To	20-09-2022
11)	MR. S C KEYAL	16-09-2022	To	25-09-2022
12)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
13)	MR S T ADNAN	19-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,20th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.1-42) AND (CRL.PET.
MATTERS, ITEM NOS. 1-30)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2322/2022 FIXED.	ANAND BAGAWAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH MS. R DEVI	PP, ASSAM
2	Bail Appln./2391/2022	MAYABO RABHA Versus THE STATE OF ASSAM	MR. P K DAS A SINGHA	
3	Bail Appln./2395/2022	PRANAB JYOTI HAZARIKA Versus THE STATE OF ASSAM	MR. M K DAS MOMI KALITA	PP, ASSAM
4	Bail Appln./2397/2022	GOLAP CH. BORAH Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
5	Bail Appln./2398/2022	HIRAMBA DEORI @ KALIYA AND ANR. Versus THE STATE OF ASSAM	MR. M K DEURI MR. D GOGOI	PP, ASSAM
6	Bail Appln./2399/2022	MD. TOYAB ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR Z KAMAR MS R BEGUM	PP, ASSAM
<u>MOTION</u>				
7	Crl.Pet./904/2022 WITH OFFICE NOTE	KALAMUDDIN ALI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR J ISLAM	PP, ASSAM
8	Crl.Pet./942/2022	FAKARUDDIN KHANDAKAR @ FAKAR KHANDAKAR Versus THE STATE OF ASSAM AND ANR	MR. K MIRA MR. A A MONDAL	PP, ASSAM
9	Crl.Pet./943/2022	DIGVIJAY PRATAP SINGH Versus THE STATE OF ASSAM AND ANR	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM

10	Crl.Pet./944/2022	DR. PARIMAL CHANDRA ACHARJEE Versus THE STATE OF ASSAM AND ANR.	MR. S K GHOSH MS F AHMED	PP, ASSAM
11	Crl.Pet./945/2022	LALCHAN ALI Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM	PP, ASSAM
12	Crl.Pet./946/2022	BUDDHESWAR SHARMA Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR A S SK	PP, ASSAM
13	Crl.Pet./947/2022 B/O	BIKRAM KUMAR SONAR Versus THE STATE OF ASSAM AND ANR	MR. J LASKAR MR R DAS	PP, ASSAM
14	Crl.Pet./948/2022	UPEN BRAHMA Versus BHAGYASHREE DEWRI	A G CHOUDHURY MS. S B CHOUDHURY MR. S K DAS	
15	Crl.Pet./949/2022	SMT. PADAMI BASUMATARI Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI	PP, ASSAM
16	Crl.Pet./950/2022	JITENDER JAIN @ MONU Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
17	Crl.Pet./953/2022	MD. JIALUDDIN AHMED Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MRS P HAZARIKA MS. S. BISWAS	PP, ASSAM
18	Crl.Pet./954/2022	MAGHI RAM DAS Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
19	Crl.Pet./955/2022	BHASKAR THAKURIA AND ANR. Versus PURABI THAKURIA	MR S BORTHAKUR MS. P BORAH	
20	Crl.Pet./956/2022	NIRU SAIKIA GOGOI AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR DEBA SARMAH MS N SHYAM	PP, ASSAM
<u>ADMISSION</u>				
21	Crl.Pet./284/2022 WITH LCR 2 FILES, FIXED	THE STATE OF ASSAM AND ANR Versus RAM SANKAR MAURYA	MR. P N GOSWAMI	MR. M BISWAS MS M DAS
22	WITH Crl.Pet./213/2022	THE STATE OF ASSAM AND ANR Versus KAMRUL ISLAM MAZUMDAR	MR. P N GOSWAMI MR. M PHUKAN	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY
<u>BAIL HEARING</u>				
23	AB/2330/2022	ANWAR HUSSAIN LASKAR AND ANR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA B. PATHAK	MR. B SAHARIA MS A BEGUM PP, ASSAM
24	AB/2335/2022	RAZIBUL HAQUE @ RAJIBUL Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	PP, ASSAM
25	AB/2382/2022	MD. SOLEMAN ALI AND 14 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MD. I HUSSAIN H M S ELAHI	MS. R CHOUDHURY MR N RAHMAN PP, ASSAM
26	AB/2389/2022	ABDUL KHALEK @ ABDUL KHALEK BEPARI Versus THE STATE OF ASSAM	MR. P A AHMED MR. D BORA	PP, ASSAM
27	AB/2430/2022	MIZANUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
<u>ORDERS</u>				
28	I.A.(Crl.)/538/2022 AB 2227/2022(D/O) in AB/2227/2022	DILIP BARMAN Versus THE STATE OF ASSAM,	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	PP, ASSAM

HEARING

29	I.A.(Civil)/1278/2021 PART-HEARD, FIXED in El.Pet./1/2021	KARIM UDDIN BARBHUIYA Versus AMINUL HAQUE LASKAR AND 12 ORS	MR K P PATHAK MR H I CHOUDHURY MR S BORTHAKUR MR B CHOUDHURY	MR D MAZUMDER MR. M A I HUSSAIN MR A R BHUYAN
	WITH El.Pet./1/2021	AMINUL HAQUE LASKAR Versus KARIM UDDIN BARBHUIYA AND 12 ORS.	MR D MAZUMDER MR N DUTTA MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	MR K P PATHAK MR S BORTHAKUR MR H I CHOUDHURY Mr M U Ahmed (R7) MR. S H ZAMAN (R9) MR B CHOUDHURY MR R SENSUA MS R A MOSTAFI (R5) MS. T A AHMED (R8)
	WITH REP/1/2021 in El.Pet./1/2021	SAYAL AHMED BARBHUIYA Versus AMINUL HAQUE LASKAR AND 12 ORS.	MR G J SAIKIA MR. K R BOROOAH	
	WITH I.A.(Civil)/1237/2021 in El.Pet./1/2021	SAYAL AHMED BARBHUIYA Versus AMINUL HAQUE LASKAR AND 12 ORS.	MR G J SAIKIA MR. K R BOROOAH	
	WITH I.A.(Civil)/1437/2021 in El.Pet./1/2021	SAYAL AHMED BARBHUIYA Versus AMINUL HAQUE LASKAR	MR. K R BOROOAH	MR A HUSSAIN
	WITH I.A.(Civil)/1569/2021 in El.Pet./1/2021	AMINUL HAQUE LASKAR Versus SAYAL AHMED BARBHUIYA	MR A R BHUYAN	MR G J SAIKIA
	WITH I.A.(Civil)/1799/2021 in El.Pet./1/2021	AMINUL HAQUE LASKAR Versus SAYAL AHMED BARBHUIYA	MR D MAZUMDER MR. A R BHUYAN MR. M A I HUSSAIN	
	WITH I.A.(Civil)/2073/2021 in El.Pet./1/2021	AMINUL HAQUE LASKAR Versus SAYAL AHMED BARBHUIYA	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	MR G J SAIKIA

STAY MATTERS

30	CrI.Pet./1148/2019	JITENDRA AGARWAL Versus RAMESH AND CO.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH MR. S CHANDA	
31	CrI.Pet./689/2022	SANDIP DAS @ SANDEEP KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. U DUTTA MS. R R SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
8)	MR. A SARMA	21-09-2022	To	29-09-2022
9)	MS. B M CHETRI	14-09-2022	To	23-09-2022
10)	MR. N H LASKAR	16-09-2022	To	20-09-2022
11)	MR. S C KEYAL	16-09-2022	To	25-09-2022

12)	MR S BORGHAIN	16-09-2022	To	29-09-2022
13)	MR S T ADNAN	19-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,20th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5835/2021 B/O	MD. JEAHRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR G BORDOLOI V SOLO S KHANIKAR MS. J BURAGOHAJN	SC, ELEM. EDU GA, ASSAM
2	WP(C)/5209/2022 FIXED	PARESH CH. DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, SEC. EDU.
ADMISSION				
3	WP(C)/194/2020 FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
4	WITH WP(C)/1998/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
5	WITH WP(C)/1012/2022	HAMA-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, HEALTH
6	WP(C)/2884/2020 FIXED	DHIRAJ KUMAR AND 65 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS DIRISHA MAHANTA	SC, ELEM. EDU MR. R K D CHOUDHURY, LEARNED ASGI MR. N H BARBHUIYA, SC, NCTE
7	WP(C)/1509/2021 FIXED	RINA KHANIKAR Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, ELEM. EDU MR. A DEKA (R-5,6) MR N KALITA (R-5,6,7) MR. M DEWAN (R-5,6,7)

8	WP(C)/3166/2021 CAVT. NO.03852/021, FIXED	BIREN SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, SEC. EDU. MR. S K DAS MR G GOSWAMI (r-6) MR R KARIM SC, N C T E MR D BARMAN FOR CAVEATOR SC, DIB. UNIVERSITY SC, HIGHER EDU
9	WP(C)/141/2022 FIXED	ANJARUL AZAM FAKIR AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MRS H B GOHAIN MS. M SARMAH	
10	WP(C)/725/2022 FIXED	ANJU MONOWARA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. N J DUTTA MR N AHMED	SC, SEC. EDU. MR. M R KHANDAKAR (r-4) MR. S K DAS (r-4)
	WITH I.A.(Civil)/1481/2022 in WP(C)/725/2022	MAZIBAR RAHMAN, Versus ANJU MONOWARA KHATUN AND 3 ORS.	MR. M R KHANDAKAR (r-4) MR. S K DAS	MR. N J DUTTA
11	WP(C)/3639/2022 FIXED	MEHBUB ALAM MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, EDU
	WITH			
12	WP(C)/1064/2017	DEEPAL DEY Versus THE STATE OF ASSAM and 4 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.F BEGUM	GA, ASSAM MR. P N GOSWAMI (SC, PHE DEPARTMENT)
	WITH			
13	WP(C)/1562/2018	DILSHAD AHMED LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. H R A CHOUDHURY MR. F U BARBHUIYA MR. A M AHMED	MR. S S ROY (GA, ASSAM) SC, WATER RESOURCE
	WITH			
14	WP(C)/1446/2019	KIRAN MUDOI Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM
	WITH			
15	WP(C)/3245/2019	DIPAK GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM
	WITH			
16	WP(C)/4114/2019	PANKAJ PHUKON Versus THE STATE OF ASSAM AND 7 ORS.	MR D BORUAH MR. L N DIHINGIA	SC, ELEM. EDU GA, ASSAM
	WITH			
17	WP(C)/7872/2019	BEDABROT SAIKIA Versus THE STATE LEVEL COMMITTEE FOR COMPASSIONATE APPOINTMENT AND 5 ORS.	MR. A SARMA MR J P CHOUHAN	SC, PNRD GA, ASSAM
	WITH			
18	WP(C)/7947/2019	SARASWATI SINHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	SC, ELEM. EDU GA, ASSAM
	WITH			
19	WP(C)/1646/2021	BHASKAR KONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, SEC. EDU. GA, ASSAM
	WITH			
20	WP(C)/5883/2021	DEBANANDA BHARALI Versus THE STATE OF ASSAM AND 5 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, IRRIGATION

21	WITH WP(C)/6114/2021	SUHEL ALOM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
22	WITH WP(C)/268/2022	BABUL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI	GA, ASSAM MR J K PARAJULI, JR. GA, ASSAM (R-1,4) MR. N UPADHAYAY, SC, IRRIGATION DEPTT. (R-2) MR. R BORPUJARI, SC, FINANCE (R-3)
23	WITH WP(C)/1386/2022	KAMAL DIHINGIA Versus THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM MS. D S NEOG SC, IRRIGATION
24	WITH WP(C)/3168/2022	BIKRAM NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM MR. K GOGOI, SC, HIGHER EDUCATION DEPARTMENT SC. EDU.
25	WP(C)/5457/2022 CAVT. NO.06872/022, FIXED	DR. RUHUL AMIN Versus THE STATE OF ASSAM AND 13 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR S K MEDHI FOR CAVEATOR SC, G U SC, U G C
26	WITH WP(C)/4960/2022 CAVT. NO. 06882/022,	DR MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR. S K MEDHI FOR CAVEATOR MS. G KASHYAP SC, G U SC, U G C
27	WITH WP(C)/5156/2022	DR MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR S K MEDHI (FOR CAVEATOR) SC, G U SC, U G C
HEARING				
28	MACApp./152/2018 WITH LCR	SMT RADHA KUMARI DEVI and 2 ORS Versus SRI BALDEV SINGH and ANR	MR. A K GUPTA MR. D KALITA MR H J TAMULI	MR B PUSHILAL (R1) MS P HUIJURI (R2)
STAY MATTERS				
29	WP(C)/481/2022 CAVT. NO.00312/022,	MD. ABDUL JABBER CHOWDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	MR. U K GOSWAMI (R-5) U PRASAD (R-5) SC. EDU. FOR CAVEATOR
30	WP(C)/3106/2022	ANUP TRADE AND TRANSPORT PVT. LTD. Versus UNION OF INDIA AND ANR.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, GST ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 20/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. Y S MANNAN	09-09-2022	To	23-09-2022

8)	MR. A SARMA	21-09-2022	To	29-09-2022
9)	MS. B M CHETRI	14-09-2022	To	23-09-2022
10)	MR. N H LASKAR	16-09-2022	To	20-09-2022
11)	MR. S C KEYAL	16-09-2022	To	25-09-2022
12)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
13)	MR S T ADNAN	19-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,20th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2389/2022	HARI DAS SINGHA Versus THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAJN MR A K DAS	PP, ASSAM
2	Bail Appln./2390/2022	ASMA BIBI AND ANR Versus THE STATE OF ASSAM	MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM
3	Bail Appln./2392/2022	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MD E AHMED MR. F A HASSAN MS. J GHOSH	PP, ASSAM
4	Bail Appln./2393/2022	T ROBINAH LANAH Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
5	Bail Appln./2394/2022	SAIKHUL RAHMAN @ SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH	PP, ASSAM
6	Bail Appln./2396/2022	JALAL UDDIN SHEIKH @ JALALUDDIN SHEIKH Versus THE STATE OF ASSAM	MR. H ALI MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
MOTION				
7	Crl.Pet./951/2022	SOFIQL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
8	Crl.Pet./952/2022	SIDHARTHA KR JAIN Versus THE STATE OF ASSAM AND 3 ORS	MS. K M SAIKIA MR. A R MEDHI MS J KUMARI	PP, ASSAM
9	AB/2748/2022	MAHAR ALI AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
10	AB/2751/2022	AFAZ UDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM

11	AB/2752/2022	RAJUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
<u>ADMISSION</u>				
12	Crl.Pet./541/2021 WITH LCR 1 FILE, FIXED	ASISH MANDAL Versus THE STATE OF ASSAM AND 3 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MRS. S BAJAJ MR. P K BAJAJ	PP, ASSAM
WITH				
13	Crl.Pet./542/2021	IQBAL BAHAR Versus THE STATE OF ASSAM AND 2 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MRS. S BAJAJ MR. P K BAJAJ	PP, ASSAM
WITH				
14	Crl.Pet./544/2021	SUDHIR JAISWAL Versus THE STATE OF ASSAM AND 2 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MRS. S BAJAJ MR. P K BAJAJ	PP, ASSAM
WITH				
15	Crl.Pet./547/2021	ASISH MANDAL Versus THE STATE OF ASSAM AND 2 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MRS. S BAJAJ MR. P K BAJAJ	PP, ASSAM
16	Crl.A./165/2022 WITH OFFICE NOTE, LCR 4 FILES	PAPU DEY @ SAMRAT DEY Versus THE STATE OF ASSAM AND ANR.	MR. T K MISRA MR. P K MUNIR MR. A GAYAN	PP, ASSAM
WITH				
	I.A.(Crl.)/531/2022 in Crl.A./165/2022	PAPU DEY @ SAMRAT DEY Versus THE STATE OF ASSAM AND ANR.	MR. T K MISRA MR. P K MUNIR MR. A GAYAN	PP, ASSAM
17	Crl.A./228/2022	BABAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. A PARAMANIK	PP, ASSAM
WITH				
	I.A.(Crl.)/547/2022 in Crl.A./228/2022	BABAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. A PARAMANIK	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
18	Bail Appln./1562/2022 WITH CASE DIARY AND CASE RECORD	MAHMUDUL HASSAN KHAN @ MAHMUDUL HASAN KHAN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR R ISLAM	PP, ASSAM
19	Bail Appln./1790/2022 WITH CASE DIARY AND CASE RECORD	SMT. RITA BORO @ NELAMATI BORO Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
20	Bail Appln./1964/2022 FIXED	PRADIP DEKA Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
21	Bail Appln./2115/2022 FIXED	MOMIMUR ISLAM @ MOMINUR RAHMAN Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
22	Bail Appln./2187/2022	RAHIM ALI Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
23	Bail Appln./2272/2022 FIXED	JEHERUL HOQUE AND ANR Versus THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
24	Bail Appln./2279/2022 FIXED	PULIN SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MS. J GHOSH MS. R DEVI	PP, ASSAM

BAIL HEARING

25	AB/1775/2021 FIXED.	SMTI. NABAM AKA Versus CENTRAL BUREAU OF INVESTIGATION	MR U S BORGHAIN MR. M G SINGH MR. D J NATH	SC, C B I
26	AB/3747/2021	BAPAN GHOSH @ AMAL GHOSH Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	PP, ASSAM
27	AB/4199/2021	SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
28	AB/1547/2022 FIXED	AKTAR HUSSAIN Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
29	AB/1608/2022	SIBA SONOWAL @ SIVO SONOWAL Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM SC, EXCISE DEPTT.
30	AB/1612/2022	RAKIBUL HOQUE @ RAHUL Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
	WITH			
31	AB/2607/2022	MONOWAR HOSEN @ MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB MS. R R BORAH	PP, ASSAM
32	AB/1737/2022 FIXED	KARABI SAIKIA Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
33	AB/1750/2022	BIREN KALITA Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
34	AB/1890/2022	ABDUL BAREK Versus THE STATE OF ASSAM	MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	PP, ASSAM
35	AB/1959/2022	SAIF UDDIN TAPADAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA	PP, ASSAM
36	AB/2074/2022	MOMINUR ISLAM @ KAWUIA Versus THE STATE OF ASSAM	MR D C NATH M. MONDAL	PP, ASSAM
37	AB/2080/2022	KARUNA DAS Versus THE STATE OF ASSAM	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA K. KALITA	PP, ASSAM
38	AB/2107/2022	MD ABDUL HAI AND ANR. Versus THE STATE OF ASSAM	MR. S S BAROOAH	PP, ASSAM
39	AB/2375/2022 FIXED	AJIT KASHYAP Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA B. CHETRY	PP, ASSAM
40	AB/2432/2022	MONDAL SK AND ANR Versus THE STATE OF ASSAM	MR. A T SARKAR MR. T AHMED MS S PATAR	PP, ASSAM
41	AB/2433/2022	SOHIDUE ISLAM @ SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI MR S PAUL	PP, ASSAM
42	AB/2449/2022	SARBESH ALI AND ANR Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
43	AB/2546/2022	MD. AHAMMAD ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	SC, FOREST

ORDERS

44	I.A.(CrI.)/65/2021 WITH LCR 5 FILES, FIXED in CrI.A./30/2021 WITH CrI.A./30/2021	MD. RITADUL ALI Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
45	CrI.L.P./55/2022 in CrI.A./7396/2022 WITH CrI.A./7396/2022 (Filing Number)	MD. RITADUL ALI Versus THE STATE OF ASSAM AND ANR. M/S AGROSTAR INDUSTRIES Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM MR. N D SARMA MS. S NAZNEEN MR A NATH DR ANKIT TODI	PP, ASSAM
46	I.A.(CrI.)/532/2022 in Tr.P.(CrI.)/14/2022 WITH Tr.P.(CrI.)/14/2022	MD. FIROJ ALI Versus THE STATE OF ASSAM AND ANR	MS. J PAUL	PP, ASSAM
47	CrI.Pet./303/2016 WITH LCR 1 FILE, FIXED WITH I.A./1592/2016 in CrI.Pet./303/2016	MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR.	MR. A M BORA MR.S K MEDHI MR. B M CHOUDHURY MR.A DAS MR. U CHOUDHURY MR. A BARUAH MR. D J GOGOI	S CHANDA MR.J SHARMA(R-1) MR. S CHAMARIA MR.G KAKOTI(R-1) MR.P THAKURIA(R-1) MR A N SARMAH PP, ASSAM
48	CrI.A./126/2021 WITH LCR 2 FILES, FIXED	MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR. KAMAL CH. DAS Versus GHANASHYAM SARMA AND ANR.	MR.S K MEDHI MR.A DAS MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM MR. B DEKA MR P DAS MR P PRAWAR

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LEAVE NOTE OF ADVOCATES FOR 20/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
8)	MR. A SARMA	21-09-2022	To	29-09-2022
9)	MS. B M CHETRI	14-09-2022	To	23-09-2022
10)	MR. N H LASKAR	16-09-2022	To	20-09-2022
11)	MR. S C KEYAL	16-09-2022	To	25-09-2022
12)	MR S BORGHAIN	16-09-2022	To	29-09-2022
13)	MR S T ADNAN	19-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Tuesday,20th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

1	WP(C)/4969/2015 CAVT. NO. 931/15 FIXED	MUSSTT SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM and ANR Versus THE ADDL. DY. COMMISSIONER and 3ORS	MR. S DEKA MR.S SHARMA MR.D CHOUDHURY MR. P DUTTA	GA, ASSAM MS.S G BARUAH FOR CAVEATOR
2	WP(C)/149/2020 FIXED	SUMAN AHMED Versus THE UNION OF INDIA AND 5 ORS.	MR. J ABBAS MR. S BARTHAKUR	MR. D K SARMAH (R2-R6) MRS S BARUAH MS. A TALUKDAR (R2-R6) MRS. S BORA (R2-R6) SC, I O C ASSTT.S.G.I.
3	I.A.(Civil)/2123/2022 FIXED in WP(C)/2956/2022	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	GA, ASSAM GA, ASSAM MR. S K GHOSH SC, GMC SC, REVENUE

WITH

WP(C)/2956/2022 CAVT. NO. 04662/022,	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	MR. K N CHOUDHURY, SR. ADV (R-8 & 9) GA, ASSAM MR. J DEKA (R-6) MR. S K GHOSH MR. T K BHUYAN (R-6) MR. N GAUTAM (R-8 & 9) MS. R M DEKA (R-8 & 9) FOR CAVEATOR ASSTT.S.G.I. SC, REVENUE
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ORDERS

4	Review.Pet./58/2021 WP(C) 7031/15(D/O), FIXED	THE STATE OF ASSAM AND 5 ORS. Versus PADUM BORAH AND 3 ORS.	MR. N UPADHAYAY MR. P N GOSWAMI	MR. B BARMAN (r-1 to 4) MRS P P BORAH (r-1 to 4)
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5	WP(C)/6287/2021 FIXED	SWAPNA PAUL (DAS) Versus THE STATE OF ASSAM AND 16 ORS	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MR. M A CHOUDHURY MS. P ADHIKARI	MR. A R BHUYAN MR. M A I HUSSAIN SC, P AND R.D. GA, ASSAM MR. T R SARMA (r-8,12,14,16) MS R A MOSTAFI MR. A K ROY (r-8,12,14,16)
6	Review.Pet./144/2022 WITH WP(C)/1151/2022 (D/O), FIXED	THE CHIEF ENGINEER WATER RESOURCE DEPTT. Versus SANJAY KUMAR DAS AND 4 ORS.	MR. N GOSWAMI	MR B D DAS FOR CAVEATOR
7	Cont.Cas(C)/242/2022 FIXED	M/S GANNON DUNKERLEY AND CO LTD Versus CHANCHAL KUMAR AND 4 ORS	MR SISHIR DUTTA MR. S K DEORI MS. SOMILA	MR. U K NAIR (r-1,2) MR. R K TALUKDAR MR. M P SARMA (r-1,2) DIKSHITA DEKA
8	WITH WP(C)/2651/2022	M/S GANNON DUNKERLEY AND CO. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR SISHIR DUTTA MR. S K DEORI MR J LIKHA MS. SOMILA	SC, NHIDC
9	WITH WP(C)/3256/2022	M/S GANNON DUNKERLEY AND CO. LTD. Versus THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR S DUTTA MR. S K DEORI MR J LIKHA MS. SOMILA	SC, NHIDC
10	Cont.Cas(C)/261/2022 FIXED	MAJIDA BEWA Versus GYANENDRA DEV TRIPATHY AND ANR.	MR. A F N U MOLLAH K ZAMAN	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI (R-2)
11	I.A.(Civil)/1854/2022 FIXED in Cont.Cas(C)/309/2022	SUJEET KR MUCHAHARY @ SUJEET KR MOCHAHARY Versus SRI ANURAG GOYEL	J U AHMED MR S R NAWAZ	
	WITH Cont.Cas(C)/309/2022	SUJEET KR MUCHAHARY @ SUJEET KR MOCHAHARY Versus SIDDHARTHA SINGH, IAS,	J U AHMED MR S R NAWAZ	
HEARING				
12	WP(C)/381/2014	BIRENDRA NATH BHUYAN Versus THE STATE OF ASSAM AND 8 ORS	MR.P PATHAK MR.P TALUKDAR MS.J DEKA MS. S SAIKIA	GA, ASSAM MR.D P BORAH SC, PWD
13	WP(C)/6790/2014 FIXED	PACIFIC INSTITUTE OF TECHNOLOGY and MANAGEMENT Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MS.M BORAH MR.A GOGOI MR.B B BORAH MR.R A CHOUDHURY MR. I U CHOWDHURY	GA, ASSAM MR.K K DEY(R-4) MRV K BAROOAH(R-4)
14	MACApp./686/2018 WITH LCR -2(TWO) FILES	SRIMATI BHARATI DEKA AND 2 ORS Versus SRI SACHIN ROY AND 2 ORS	MR D MONDAL MR. DR. U BARUAH	MR. A BARKATAKI (R3)
15	WP(C)/4788/2022 FIXED	RABENDRA NAMO DAS Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS MR. B C DEKA	SC, P AND R.D. MR. M K HUSSAIN (R-6) MRS. S Y AHMED (R-6) MR K U AHMED (R-6) MR. A AHMED (R-6) M ALOM (R-6)
16	WITH WP(C)/5187/2022	RABENDRA NAMO DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR H DAS MR. B C DEKA	SC, P AND R.D. MR. M K HUSSAIN (r-6) MRS. S Y AHMED (r-6) MR K U AHMED (r-6) MR. A AHMED (r-6) M ALOM (r-6)

STAY MATTERS

17	WP(C)/4884/2020	BAPOJITH LANGTHASA Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR D KALITA MR. D J DAS MR. D THAOSEN	SC, NCHAC SC, PWD
18	WP(C)/2191/2022	BANOWARI RABIDAS @ BANOWARILAL RABIDAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM MR. M ISLAM (r-6) H M ALI (r-6) SC, REVENUE
WITH				
19	Cont.Cas(C)/199/2022	BANOWARI RABIDAS @ BANOWARILAL RABIDAS Versus PALLAVI SARKAR, IAS AND 3 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	
20	WP(C)/2874/2022 FIXED	KALYAN NATH Versus THE PRINCIPAL SECRETARY, GOVT OF ASSAM AND 3 ORS	MR. P N CHOUDHURY MR A CHANDRAN	GA, ASSAM MRS. M BARMAN (R-2) MS. GARGI KASHYAP (R-2)
21	WP(C)/3791/2022 CAVT. NO.05432/022,	MAHADEV BRAHMA Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MD H R AHMED	MR. S K DAS (FOR CAVEATOR) MR R KARIM (FOR CAVEATOR) SC, FOREST SC, BTC
WITH				
22	WP(C)/3792/2022 CAVT. NO. 05422/022,	MAHADEV BRAHMA Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MD H R AHMED	MR. S K DAS (FOR CAVEATOR) MR R KARIM (FOR CAVEATOR) SC, FOREST SC, BTC
23	WP(C)/5414/2022	BIMAL KRISHNA DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 2 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	MR P SHARMAH, SC, AFDC (R-1 & 2) MR. C K S BARUAH, GA, ASSAM (R-3) SC, AFDC

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LEAVE NOTE OF ADVOCATES FOR 20/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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7)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
8)	MR. A SARMA	21-09-2022	To	29-09-2022
9)	MS. B M CHETRI	14-09-2022	To	23-09-2022
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11)	MR. S C KEYAL	16-09-2022	To	25-09-2022
12)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
13)	MR S T ADNAN	19-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,20th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/201/2020 FIXED	ABDUL HASIM LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M S MAZUMDER MR. A A R KARIM	SC, PNRD GA, ASSAM MR. M NATH, SC, PNRD
2	WP(C)/3088/2020 FIXED	FAIZUL ISLAM BHUYAN Versus THE STATE OF ASSAM AND 8 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM MR B GOGOI SC, FINANCE DEPTT.
3	WP(C)/814/2021 FIXED	RUPESH KUMAR SEN Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR B J DAS	GA, ASSAM MR. M MORE (r-5) MR. P K SHARMA (r-5) MR. S A SANGMA (r-5)
4	WP(C)/5900/2021 FIXED	DUDUL KR PAYEG Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MS. R AHMED	DR. B AHMED (r-8) MR. N HAQUE (r-8) MR. A K AZAD (r-8) MR M HUSSAIN (r-8) SC, PWD
5	WP(C)/6817/2021 FIXED	MADHAB CHANDRA DAS Versus THE UNION OF INDIA AND 4 ORS	MR. I CHOUDHURY MR H SHARMA	MR. K GOGOI ASSTT.S.G.I.
6	WP(C)/1392/2022 B/O	GAUTAM SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY	GA, ASSAM SC, HEALTH SC, FINANCE
HEARING				
7	WP(C)/3259/2012	L. DAYANANDA SINGH Versus THE UNION OF INDIA and ORS	MR.S SAIKIA MR.B BASUMATARY MR.M G SINGH	SC, RAILWAY
8	WP(C)/4500/2015	M/S ASSAM TUBES and CONDUCTORS LTD. Versus RAMKRISHNA KALITA and 5 ORS	MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA	MR.A DASGUPTA(R-1to6) MS.B DASR-1to6
9	WITH WP(C)/3001/2015	M/S ASSAM TUBES and CONDUCTORS LTD. Versus MUKUT CH. PATOWARY	MR.P N GOSWAMI MR.I KALITA	MR.A DASGUPTA MR.B DAS MS.B DAS

10	WITH WP(C)/3657/2016	ASSAM CONDUCTORS and TUBES LTD. Versus GOLAP DAS and 4 ORS.	MR.P N GOSWAMI MR.N J KHATANIAR MR.R GOGOI MR.I KALITA	MR.A DASGUPTA(R-6)(R-1) GA, ASSAM MS.B DAS R-6R-1 SC, INDUSTRIES & COMMERCE MR.R SARKAR(R-6)(R-1) SC, FINANCE
11	WP(C)/2095/2016 FIXED	PRAVABATI DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR.R SARMA MR.P P BARUAH	GA, ASSAM SC, AG MR. S K MEDHI (R-7) SC, PENSION
12	MACApp./83/2017 WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE CO LTD Versus SRI PROSENJIT CHOUDHURY and 3 ORS	MR.R GOSWAMI MS.M SAIKIA	MR.M H RAJBARBHUIYAN(R-1) MR.A TALUKDAR(R-4) MR.S S S RAHMAN R-2R-3 MR.K K BHATTA(R-4) MR.J JOHN(R-4) MR.N DAS(R-2) MR.W RAHMAN(R-1) MS.J TALUKDAR(R-4) MS.S RASUL(R-1) MR.R CHETIA(R-1)
13	WP(C)/1869/2017	SHARMILA BAISHYA Versus THE STATE OF ASSAM and 2 ORS.	MR.M K CHOUDHURY MR.N BARUAH MRS.P BHARADWAJ MR.T N SRINIVASAN	GA, ASSAM(R-1) MR.A THAKURR-2,3
14	WP(C)/32/2019 FIXED	MRIDUL TALUKDAR AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. R SINGHA	SC, HEALTH
15	WP(C)/5034/2020 FIXED	ON THE DEATH OF ANIL MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, PNRD MR. S K MEDHI (r-4) SC, FINANCE
<u>STAY MATTERS</u>				
16	WP(C)/3430/2022 FIXED	SUBHASH DAS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MR. A SARMA MR J P CHAUHAN	SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 20/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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12)	MR S BORGHAIN	16-09-2022	To	29-09-2022
13)	MR S T ADNAN	19-09-2022	To	23-09-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	MC/1151/2015 IN MAC APP SL. NO. 250265	THE NATIONAL INSURANCE CO. LTD. Versus SMTI PLABITA @ RAKHEE BHUYAN and 7 ORS,	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORA	MR.S S SHARMA(R-6) MR.T J MAHANTA(R-1&4) MS.L SHARMA(R-6) MS.P BHATTACHARYA(R-1&4) MD.A KHAN(R-1&4) MR.B J MUKHERJEER-6 MS.M KALITA(R-1) MR.A BARUA(R-1&4)
2	I.A./203/2016 in MACApp./265667/2015 WITH MACApp./265667/2015 (Filing Number)	THE NATIONAL INSURANCE CO. LTD. Versus RAM SWARUP BALMIKI and 3 ORS, THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI RAM SWARUP BALMIKI and 3 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MS.P DAS MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA MR.A S CHOUDHURY	MRS.R MOMTAZR-1 MS M MOCHAHARI MS M MOCHAHARI MR.A I UDDIN(R-1) MR.J PAUL MR.P SEN
3	I.A./539/2016 in MACApp./263945/2015 WITH MACApp./263945/2015 (Filing Number)	ORIENTAL INSURANCE CO. LTD. Versus SMT. SARASWATI BANIK @ DEY and 4 ORS, ORIENTAL INSURANCE CO. LTD Versus SMT SARASWATI BANIK @ DEY and 4 ORS	MS.N MODI MS P DEHINGIA MS.M CHOUDHURY MR.S DUTTA MR.SIDHANT DUTTA	MR.T J MAHANTA(R- 1&2) MS.P BHATTACHARYA(R-1&2) MR.A BARUA(R- 1&2) MR.S SINGH(R- 1&2)
4	I.A.(Civil)/1354/2016 in MACApp./281798/2016 WITH MACApp./281798/2016 (Filing Number)	THE RELIANCE GENERAL INSURANCE CO. LTD. Versus SMTI FULATI RANI SINGHA @ FULOTI SINGHA and 9 ORS, THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI FULATI RANI SINGHA @ FULOTI SINGHA and 9 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MS C MEDHI MR.S C KEYAL(R-3) MR. S NATH MR. M TALUKDAR MS.P BARUAH(R-3) MS. R DAS

5	I.A.(Civil)/290/2017 in MACApp./278196/2016	ORIENTAL INSURANCE COMPANY LIMITED Versus SRI SANKAR SINGHA and 4 ORS.	MR.R C PAUL	
	WITH MACApp./278196/2016 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED Versus GAURI SANKAR SINGHA and ORS.	MR.R C PAUL	
6	I.A.(Civil)/4372/2018 in MACApp./13837/2018	UNITED INDIA INSURANCE CO. LTD Versus SMTI DAYBAKI KALITA AND 3 ORS	MR. A TALUKDAR MR. K K BHATTA MRS. R DEVI MR J JOHN MS JONA TALUKDAR	MR P K DAS MR. M BARUAH
	WITH MACApp./13837/2018 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus SMTI DAYBAKI KALITA AND 3 ORS		
7	I.A.(Civil)/258/2019 in MACApp./16862/2018	ROUSHANARA BEGUM AND 3 ORS Versus ORIENTAL INSURANCE CO. LTD AND ANR	MR. A BARUAH MR. J P MORE MR. B J MUKHERJEE	MR. S K GOSWAMI (R1) MR. A KALITA (R1) MR. R SHARMA (R1)
	WITH MACApp./16862/2018 (Filing Number)	ROUSHANARA BEGUM AND 3 ORS Versus ORIENTAL INSURANCE CO. LTD AND ANR		
8	I.A.(Civil)/529/2019 in MACApp./1057/2019	SRI BIKSH CHANDRA DAS AND ANR Versus DIPUMONI SAIKIA	MR. P K DAS MS. S SARMAH	
	WITH MACApp./1057/2019 (Filing Number)	SRI BIKSH CHANDRA DAS AND ANR Versus DIPUMONI SAIKIA	MR. P K DAS	
9	I.A.(Civil)/585/2019 in MACApp./16310/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SRI PADUMI DAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA
	WITH MACApp./16310/2018 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SRI PADUMI DAS AND 2 ORS		
10	I.A.(Civil)/645/2019 in MACApp./1690/2019	SMT BHOIRABI SHARMA AND ANR Versus M/S ORIENTAL INS. CO. LTD AND 2 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	MR. R C PAUL MS L DAS
	WITH MACApp./1690/2019 (Filing Number)	SMT BHOIRABI SHARMA AND ANR Versus M/S ORIENTAL INS. CO. LTD AND 2 ORS		

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LEAVE NOTE OF ADVOCATES FOR 20/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
8)	MR. A SARMA	21-09-2022	To	29-09-2022
9)	MS. B M CHETRI	14-09-2022	To	23-09-2022
10)	MR. N H LASKAR	16-09-2022	To	20-09-2022
11)	MR. S C KEYAL	16-09-2022	To	25-09-2022

12)	MR S BORGHAIN	16-09-2022	To	29-09-2022
13)	MR S T ADNAN	19-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,20th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.43-70) AND (CRL.PET.
MATTERS, ITEM NOS. 31-60)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Rev.P./465/2022	MAHIM ALI Versus THE STATE OF ASSAM AND ANR	MD. I H KHAN MR K ISLAM	PP, ASSAM
2	Crl.Rev.P./468/2022	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN	PP, ASSAM
	WITH I.A.(Crl.)/556/2022 in Crl.Rev.P./468/2022	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN	PP, ASSAM
<u>ADMISSION</u>				
3	Crl.Rev.P./105/2022 WITH LCR 2 FILES, FIXED	RAHIM ALI PRODHANI Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN	MR. A K AHMED (R-2) MR A AHMED (R-2) PP, ASSAM
<u>BAIL HEARING</u>				
4	AB/1226/2021 FIXED	DHIRON NARZARY Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
5	AB/3793/2021 WITH LCR	A K SAMSUL ALOM @ MAZARBHUIYA@ SAMSUL ALOM AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
6	AB/426/2022 FIXED.	MIZANUL HOQUE @ MIZNUL HOQUE Versus THE STATE OF ASSAM	MR. A SARMA MR. LENTSO MR H KALITA	PP, ASSAM
7	AB/839/2022	ABDUL AZIZ TAPADAR Versus THE STATE OF ASSAM	DR. B AHMED MR. A K AZAD MR. A B T HAQUE	MR. A K TALUKDAR MR S DAS MR K DEKA PP, ASSAM

8	AB/1164/2022 FIXED	RANJITA PEGU Versus THE STATE OF ASSAM	MR. S R RABHA MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
	WITH I.A.(CrI.)/379/2022 in AB/1164/2022	SIDDHARTH SIPANI Versus THE STATE OF ASSAM,	MR. N SARKAR MR P K BASU MR N M DEKA	MR. M HUSSAIN MR D KALITA PP, ASSAM
9	AB/2441/2022	AINUL HOQUE Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN	PP, ASSAM
<u>ORDERS</u>				
10	I.A.(CrI.)/367/2022 B/O in CrI.Rev.P./281/2022 WITH CrI.Rev.P./281/2022	ABDUR REZZAK BHUYAN Versus THE STATE OF ASSAM,	MR. N J DUTTA MR N AHMED	
		ABDUR REZZAK BHUYAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
11	I.A.(CrI.)/534/2022 WITH OFFICE NOTE, LCR 1 FILE, B/O. in CrI.Rev.P./263/2022 WITH CrI.Rev.P./263/2022	JHARNA BEGUM LASSKAR AND 3 ORS. Versus DALIM HUSSAIN MAZUMDER AND ANR. F	MS. R CHOUDHURY	MR D CHAKRABORTY
		DALIM HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. D CHAKRABARTY	MS. R CHOUDHURY (r- 2,3,5) PP, ASSAM
12	I.A.(CrI.)/554/2022 in CrI.Rev.P./7708/2022 WITH CrI.Rev.P./7708/2022 (Filing Number)	DAITHUN DAIMARY Versus THE STATE OF ASSAM AND ANR	MR. M K BORO	PP, ASSAM
		DAITHUN DAIMARY Versus THE STATE OF ASSAM AND ANR (A)	MR. M K BORO	
<u>HEARING</u>				
13	RSA/197/2011 PART-HEARD, WITH LCR, B/O	SOMED ALI Versus ON THE DEATH OF AJAHAR UDDIN HIS LEGAL HEIR SMTI. NURJAHAN (WIFE) AND ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A B SIDDIQUE MR.H ALI	MD F H LASKAR MD F H LASKAR MS. S B CHOUDHURY MR.B I KHAN
14	MACApp./351/2017 PART-HEARD, WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI GANGA CHETRY and 4 ORS	MR.R C PAUL	MR.M DUTTAR- 1-3 MR.A BARUA(R- 1-3)
15	CrI.Rev.P./186/2018	MRINAL CHANDRA BHUYAN Versus ANJALI CHOUDHURY BHUYAN	MR. S K GOSWAMI MR. R SHARMA MR. N BARMAN	MR. K D CHETRI MS. B BARUAH
16	CrI.Rev.P./229/2018 WITH LCR 4 FILES, FIXED	MASADDAR ALI LASKAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY	MR. R M CHOUDHURY (R2) PP, ASSAM
17	CrI.A./196/2019 WITH LCR 4 FILES	SRI SUBAL ROY Versus THE STATE OF ASSAM AND ANR	MRS. S ROY MS. I DAS	PP, ASSAM
18	CrI.Rev.P./144/2021 WITH LCR, FIXED	KHAIRUL ALOM KHAN Versus AFRUZA KHANAM	MR Z HUSSAIN MS B B AHMED MD M ALI	MR E AHMED MR. S Z RAHMAN
19	CRL.A(J)/4/2022 WITH LCR 5 FILES, FIXED	SMT. LAKHIMONI GHATOWAR Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
20	CrI.Rev.P./84/2022 WITH LCR 2 FILES, FIXED	MD. ABDUL MATLEB Versus MUSSTT ABIDA ASGORI AND ANR	MR N N UPADHYAYA MR A K SHARMA MR. B B KAKATI	MR. R ALI (r-1,2) MR S ALI (r-1,2) MR M Z SHAH (r-1,2)

STAY MATTERS

21	Crl.Rev.P./320/2015 WITH LCR 4 FILES WITH I.A./1409/2015 in Crl.Rev.P./320/2015	SATYENDRA KUMAR PRASAD Versus THE STATE OF ASSAM AND ANR	MR. J H SAIKIA MR.B BARMAN	PP, ASSAM
22	Crl.Rev.P./365/2016 WITH LCR 3 FILES	SATYENDRA KUMAR PRASAD Versus THE STATE OF ASSAM AND ANR	MR. J H SAIKIA MR.B BARMAN	PP, ASSAM
23	Crl.Rev.P./224/2018 WITH LCR 1 FILES	SANJEEB MANDAL Versus THE STATE OF ASSAM and ANR.	MR.A K PURKAYASTHA MR.S SHARMA MS.M BHUYAN	PP, ASSAM
24	Crl.Rev.P./220/2019 WITH LCR 4 FILES	JAYANTA CHARINGIA Versus THE STATE OF ASSAM AND ANR.	MR. B CHETIA MR. M KALITA MR. J HATIMURIA	PP, ASSAM
25	Crl.Rev.P./417/2019 WITH LCR 5 FILES	RATAN DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. R HUSSAIN MR. R HUSSAIN MR. M K BORAH (P1,P2) MR N AHMED MR A ALI MR. V SHARMA	MR. N ISLAM (R2) PP, ASSAM
		MOHANLAL KARMAKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. S N TAMULI MS. A BEGUM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
8)	MR. A SARMA	21-09-2022	To	29-09-2022
9)	MS. B M CHETRI	14-09-2022	To	23-09-2022
10)	MR. N H LASKAR	16-09-2022	To	20-09-2022
11)	MR. S C KEYAL	16-09-2022	To	25-09-2022
12)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
13)	MR S T ADNAN	19-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,20th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 18

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 60 TO 114), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/771/2016 FIXED	MD. GOLENUR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR A R BHUYAN	SC, SECONDARY EDUCATION GA, ASSAM
2	WP(C)/3969/2017 FIXED	PROF. NIDHI SAXENA BHATTACHARYYA and 7 ORS. Versus THE UNION OF INDIA and 5 ORS.	MR.P N GOSWAMI MR.N J KHATANIAR MS.M D BORAH MR.I KALITA	SC, T U MR. K GOGOI (R-1) ASSTT.S.G.I. SC, U G C
3	WP(C)/2547/2019 FIXED	CHIRANJIT DEB Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MS. P DAS	MR. A K DUTTA (R-3) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT.) MR. B PURKAYASTHA (R-3) MR. B ZAMAN (R-3) SC, FINANCE
4	WP(C)/4521/2019 FIXED	BIBHUTI CHOUDHURY Versus THE STATE OF ASSAM AND 9 ORS	SC, HIGHER EDU MS. N SHYAMAL MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
5	WITH WP(C)/4502/2019	MRS. ALEE SARMA Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A & E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)

6	WITH WP(C)/4504/2019	MAHANANDA BORAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
7	WITH WP(C)/4507/2019	RAMESH DAS Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
8	WITH WP(C)/4508/2019	UTPAL JYOTI MEDHI Versus THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR (R-8) MR. A CHAMUAH (SC, UGC, R-10)
9	WITH WP(C)/4509/2019	BHUPEN KUMAR SARMA Versus THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)
10	WITH WP(C)/4511/2019	PARESH CHANDRA KALITA Versus THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG, (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)
11	WITH WP(C)/4517/2019	DIPENDRA KUMAR SARMAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR (R-8) MR. A CHAMUAH (SC, UGC, R-10)
12	WITH WP(C)/4519/2019	MANI SARMAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA (SC, AG (A & E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)

13	WITH WP(C)/4579/2019	KRISHNA KANTA SARMAH Versus THE STATE OF ASSAM AND 9 ORS.	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
14	WITH WP(C)/4583/2019	DR. NARAYAN CHANDRA BARMAN Versus THE STATE OF ASSAM AND 9 ORS.	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
15	WP(C)/5371/2021 FIXED	JOYDEV DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. M R DEVI	SC, ELEM. EDU GA, ASSAM
16	WP(C)/7355/2021 FIXED	PRESIDENT, GOVERNING BODY, CHANDRA KAMAL BEZBARUAH COLLEGE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N B GOHAIN	SC, HIGHER EDU GA, ASSAM MS M BORAH (R-5) MS. S BURAGOHAIN (R-5) MR. B B BORAH (R-5)
17	WITH WP(C)/515/2022	BENUDHAR BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH	SC, HIGHER EDU MR A C BORBORA (R-3) MRS. R BORBORA (R-3) SC, AG MR. M SMITH (R-3) MR. N BORPATRAGOHAIN (R-3)
HEARING				
18	WP(C)/1331/2014 WITH LCR	BINOY KUMAR SINHA Versus THE STATE BANK OF INDIA and 4 ORS.	MR.J SINGH MR.R DUTTA MR.P N GOSWAMI MR.N J KHATANIAR	MR.S S SHARMA MS.L SHARMA MRA SHARMA SC, SBI
19	MACApp./318/2018 WITH LCR (QUANTUM)	AY BHANU and 4 ORS Versus THE REGIONAL MANAGER UNITED INDIA INS CO. LTD AND 2 ORS	MR. A R AGARWALA MD. K ALI MS. R LAILA	MR. S DUTTA MS. N MODI MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA
20	WP(C)/6328/2018 WP(C) 6093/16 WP(C) 4731/15 WP(C) 8734/03 (ALL D/O), FIXED	SMTI SUMITRA DEWRY AND 60 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MRS A BUJARBARUAH MISS. A BARUAH	SC, ELEM. EDU GA, ASSAM MR. R. DHAR, SC, WPT & BC DEPARTMENT SC, FINANCE DEPTT. SC, BTC
STAY MATTERS				
21	WP(C)/4074/2016	UTTAR KAMPITH MAHAVIDYALAYA SR. and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.D C K HAZARIKA MS.J KALITA	SC, HIGHER EDUCATION
22	WP(C)/134/2022	NARAYAN BASUMATARY AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S Ali MR K DAS	SC, SEC. EDU. SC, BTC SC, FINANCE
23	WP(C)/188/2022	CHANDANA MAHANTA AND 15 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S Ali MR K DAS	SC, SEC. EDU. SC, FINANCE SC, BTC
24	WP(C)/797/2022	AHMED KABIR Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. B DEKA (1,2,3,4) ASSTT.S.G.I.

25	WP(C)/1383/2022	MD. FARIZ UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, EDU SC, FINANCE
26	WP(C)/2988/2022	SUBHRA SABHAPANDIT Versus THE STATE OF ASSAM AND 7 ORS.	MR. I CHOWDHURY SR ADV MR. S HAZARIKA MR S SARMAH	SC, HIGHER EDU MR. K N CHOUDHURY (R-6) MR. M K CHOUDHURY (R7, R8) MR T N SRINIVASAN (R3- R5) MR. J PATOWARY (R-6) MR P BHARDWAJ (R3-R5) MR. M SARMA (R7, R8) MS N MAHANTA (R-6)

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LEAVE NOTE OF ADVOCATES FOR 20/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
8)	MR. A SARMA	21-09-2022	To	29-09-2022
9)	MS. B M CHETRI	14-09-2022	To	23-09-2022
10)	MR. N H LASKAR	16-09-2022	To	20-09-2022
11)	MR. S C KEYAL	16-09-2022	To	25-09-2022
12)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
13)	MR S T ADNAN	19-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,20th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS),ALONG WITH THE FOLLOWING MATTERS ON MONDAY, TUESDAY AND WEDNESDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/320/2014 (AS FIRST ITEM), PART-HEARD, FIXED	BINOY DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. S S DEY MR. R M DEKA MRS. R S CHOUDHURY	MR. B GOGOI (SC, HEALTH DEPT.) MR. P SAIKIA, SC, SOCIAL WELFARE DEPTT.(R-5,6) MRS. A VERMA SC, NRHM
BAIL HEARING (BA)				
2	Bail Appln./1958/2022 PART-HEARD, WITH CASE RECORD AND CASE DIARY, FIXED	SAMSUN NOOR @ SAMSUL NOOR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
3	Bail Appln./2090/2022 PART-HEARD, WITH CASE DIARY AND CASE RECORD, FIXED	DIMSIANNEM @ PRICILLA Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
ORDERS				
4	I.A.(Civil)/4241/2018 FIXED in WP(C)/3149/2015 WITH WP(C)/3149/2015	M/S B.C. BAROOWA Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR	GA, ASSAM MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
		M/S B.C. BAROOWA Versus THE STATE OF ASSAM AND 4 ORS	MR.R MAZUMDAR MR.P N GOSWAMI MR.I KALITA	GA, ASSAM MR.B J GHOSH MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
5	FAO/19/2022 WITH LCR, FIXED WITH I.A.(Civil)/985/2022 in FAO/19/2022	SHREE PAWAN PUTRA ROLLER FLOUR MILLS (P) LTD. Versus ABC WORKERS WELFARE SERVICE	MR. S DEKA MR. B. DUTTA MS. J BORO MR J DAS	MR K TALUKDAR
		SHREE PAWAN PUTRA ROLLER FLOUR MILLS (P) LTD. Versus ABC WORKERS WELFARE SERVICE	MR. S DEKA MR. B. DUTTA MS. J BORO MR J DAS	

	WITH I.A.(Civil)/1439/2022 in FAO/19/2022	ABC WORKERS WELFARE SERVICE Versus SHREE PAWAN PUTRA ROLLER FLOUR MILLS (P) LTD.		MR. B DUTTA
6	FAO/40/2022 FIXED	SIKHA BHUYAN Versus SABIR AHMED AND 9 ORS.	MR. P BORAH MR GAURAV R DUTTA MR C GOGOI	MR. A SARMA MR. S BISWAS MS D DEVI
	WITH I.A.(Civil)/1909/2022 in FAO/40/2022	SIKHA BHUYAN Versus SABIR AHMED AND 9 ORS.	MR. P BORAH MR GAURAV R DUTTA MR C GOGOI	
7	I.A.(Civil)/2258/2022 WITH ENQUIRY REPORT, WITH LCR, FIXED in RSA/70/2009	HOSSENUK RAHMAN AND 2 ORS Versus ATUL KHATUN AND 4 ORS.	DR. B AHMED MR. N HAQUE	
	WITH RSA/70/2009	HOSSENUK RAHMAN and ORS Versus ATUL KHATUN,	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. H R A CHOUDHURY MS. R CHOUDHURY (R5) MR. H ALI MR D. CHAKRABORTY (R5)
<u>HEARING</u>				
8	RSA/142/2009 WITH LCR	BIJOY KR. PATOA and 2ORS Versus SUMITRA PATOA and 4ORS	A WAHAB A R SIKDAR N AHMED P UPADHYAY K GUPTA	MS.S SENAPATI MR.MD ASLAM MS.B SARMA MS.J GOGOIR-3,4and5 MR.S SENAPATI MR.U BHATTACHARYA(R- 3,4&5) MR.D C C PHUKAN(R- 3,4&5)
9	RSA/79/2014 CAVT. NO. 1440/2013 WITH LCR	LALIT KALITA Versus SMTI GAYATRI DEVI and 12 ORS,	MR.D MOZUMDER MR.P BORAH	MR. N BORAH (R9, R10, R11) MR H MAZUMDER (R9, R10, R11)
	WITH RSA/80/2014	LABANYA KUMAR DAS Versus GAYATRI DEVI and 12 ORS.	MR.D MOZUMDER MR.A DHAR MR.P BORAH MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.H K DEKA MR. N BORAH (R9, R10, R11) MR.B DEKA MR.G SARMA MS.D DAS MR H MAZUMDER (R9, R10, R11) FOR CAVEATOR
10	CAVT. NO. 1439/2013			
11	RSA/76/2015 WITH LCR, FIXED	SRI RAMDAYAL THAKUR Versus SRI RAMESWAR THAKUR and 2 ORS	MR.G N SAHEWALLA MR.H RAHMAN MS.B SARMA MS.J HUDA MS.P BURAGOHAIN MS.S SULTANA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.S S DEY(R-1 to 3) MR.M NATH(R-1 to 3) MR.A BHATTACHARJEE(R-1 to 3) MSN KALITA(R-1 to 3)
	WITH I.A./794/2015 in RSA/76/2015	SRI RAMDAYAL THAKUR Versus SRI RAMESWAR THAKUR and 2 ORS	MR.H RAHMAN MS.J HUDA MS.P BURAGOHAIN MS.S SULTANA MS.B SHARMA	MR.S S DEY MR.A BHATTACHARJEE
	WITH I.A.(Civil)/4314/2017 in RSA/76/2015	SRI RAMDAYAL THAKUR Versus SRI RAMESWAR THAKUR and 2 ORS	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MSN KALITA

STAY MATTERS

12	Tr.P.(C)./71/2021	LATIKA DAS Versus PABANESWAR DAS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN
13	Tr.P.(C)./18/2022	RUHINA YESMIN LASKAR AND 2 ORS Versus NIZAMUL HUSSAIN	MR. JUNM LASKAR	MR A ISLAM
14	Tr.P.(C)./56/2022	SRIMATI BABITA DAS AND ANR Versus BULANTI DAS AND 4 ORS	MS. R R SARMAH BARUAH MR. K K DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 20/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
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11)	MR. S C KEYAL	16-09-2022	To	25-09-2022
12)	MR S BORGHAIN	16-09-2022	To	29-09-2022
13)	MR S T ADNAN	19-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,20th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST
LIST DATED 12-09-2022 TO 23-09-2022
(RELATING TO SPECIAL LIST(MAC.APP MATTERS)
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
1	Crl.Pet./619/2016 FIXED	TATA MOTORS FINANCE LTD. and ANR. Versus THE STATE OF ASSAM AND ANR	MR.R DE MS.D DEVI MR.R J SARMA	MR.M K SHARMAR-2 MR.H DAS(R-2) PP, ASSAM
	WITH I.A.(Crl.)/590/2017 in Crl.Pet./619/2016	TANKESWAR DAS Versus TATA MOTORS FINANCE LTD. and ANR.	MR.M K SHARMA MR.H DAS	MR.R DE PP, ASSAM
2	Crl.Pet./1174/2018 FIXED	DIPAK BORAH Versus THE STATE OF NAGALAND AND ANR.	MR. S C BISWAS MR. A K PURKAYASTHA MRS. R RONGMEI MR. A ULLAH	MS F AHMED (R2) MR. T ISLAM (R2) PP, NAGALAND MS. M AHMED (R2)
3	Crl.Pet./19/2021 CRL.PET. 80/2022(D/O), FIXED	RAJESH CHANDRABHANJI KINGRANI AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. S SHARMA MR. M BISWAS MS M DAS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE PP, ASSAM
4	Crl.Pet./880/2022	RAJESH CHANDRABHANJI KINGRANI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS MS M DAS	PP, ASSAM
5	Crl.Pet./237/2021 WITH LCR 1 FILE, FIXED	BINOY KUMAR BARMAN Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR B ISLAM	MR. A DUTTA (r-2) PP, ASSAM
6	Crl.Pet./446/2021 WITH LCR 1 FILE, FIXED	PRANAB JYOTI DUTTA Versus THE CHIEF BRANCH MANAGER, SBI	MR D C K HAZARIKA MS J KALITA	MR G JALAN
<u>ORDERS</u>				
7	Crl.Pet./525/2022	DHANPATI DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MS P SARMA MS N HASAN MR K U AHMED	PP, ASSAM
<u>HEARING</u>				

8	Crl.A./141/2009 WITH LCR 4 FILES	SRI JITENDRA NARAYAN ROY Versus THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.Z ALAM MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.B BISHAYA MRS.R B DEB	PP, ASSAM
9	Crl.A./58/2011 WITH LCR 4 FILES	SRI JOGEN BARUAH AND 5 ORS Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MS. D SAIKIA, AMICUS CURIAE MRS.B H KASHYAP MR.S BORDOLOI	PP, ASSAM
10	Crl.A./136/2011 WITH LCR 7 FILES, P.B.-1, FIXED	KHIREN KALITA @ MONI Versus STATE OF ASSAM	MRR CHAKRABORTY MR.P K KALITA MR.P KATAKEY	PP, ASSAM
11	Crl.A./163/2011 WITH LCR 4 FILES	NUR BAHAR ALI Versus THE STATE OF ASSAM	MR.S MUNIR MR.G DAS MR.A RAHMAN	PP, ASSAM
12	Crl.A./1/2012 WITH LCR 2 FILES, FIXED	CHAMPA MARAK Versus MEDHI MARAK AND ORS	MR.M TALUKDAR	MR.S K MEDHI MR.S R RABHA MS.B RABHA
13	MACApp./579/2017 WITH LCR, FIXED	TAHIRON BEWA Versus THE DIVISIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR. B C DEKA MS. U HAZARIKA MR. H DAS	MR. A DUTTA (R1) MRS. P M DUTTA (R1)
14	Crl.Pet./918/2017 WITH LCR 3 FILES, FIXED	BARNABAS MILTON QUEAH Versus THE STATE OF ASSAM	MR. R P SARMAH MR.Z KAMAR MR.S BORA MR. D DOLEY MR.R SARMA MR.S M T CHISTIE	PP, ASSAM
15	MACApp./694/2018 WITH LCR, FIXED	SMTI JYOTI BARMAN Versus SRI PRITAM NATH AND 2 ORS	MR H DAS MR P GOGOI	MR. B CHETRI (R1, R2) MR. R C PAUL (R3) MR. K K PARASAR (R1, R2) MS. L DAS (R3)
16	MFA/25/2019 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus MR OMAR ALI and ANR	MS. R D MOZUMDAR MS. B BORAH	MR. M KHAN (R-1) MR. A R SIKDAR (R-1) MR. A BURAGOHAIN (R-1) MR. J RAHMAN (R-1) MR. M H TALUKDAR (R-1) MR. S ALAM(R-1)
	WITH I.A.(Civil)/98/2019 in MFA/25/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus MR OMAR ALI and ANR	MS. R D MOZUMDAR MS. B BORAH	MR. A R SIKDAR (R-1) MR. M H TALUKDAR (R-1) MR. S ALAM(R-1)
17	Crl.Pet./338/2021 WITH LCR 9 FILES	ALOKJYOTI DUTTA Versus THE STATE OF ASSAM AND ANR.	MR. T GOGOI MR. U DUTTA	MR. M BORAH (R2) MS B BORA (R2) PP, ASSAM
<u>STAY MATTERS</u>				
18	CRP/314/2015 WITH LCR	ON THE DEATH OF BANGSHI DHAR LAHKAR HIS LEGAL HEIR SMTI. SNIGDHA BARUAH and 2 ORS. Versus GOBIN HALOI	MR.C GOSWAMI	MS.J GOGOI MR.U BHATTACHARYA MR.D C C PHUKAN
19	Crl.Pet./116/2017 WITH LCR 2 FILES, FIXED	DR. BIMAN CH. CHETIA Versus THE STATE OF ASSAM and 2 ORS.	MR.G UZIR MR. R DE MR.S M BARUAH MR.M SAIKIA MR.H DAS MR.M GOGOI MR.T K DAS	MR. K D CHETRI (R2) MS R BARUAH (R2) MR.D GOGOI(R-2) MR.S BORTHAKUR R-2 MR M HAZARIKA(R-2) PP, ASSAM
20	CRP(IO)/149/2021 WITH LCR	NANDA MATHARU Versus MANI SINGH	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH

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LEAVE NOTE OF ADVOCATES FOR 20/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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6)	MR D K DAS	12-09-2022	To	20-09-2022
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13)	MR S T ADNAN	19-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,20th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 21

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(IO)/421/2018 FIXED	ABDUL HAMID KHANDAKAR Versus RUMI BEGUM AND ANR.	MR. T U LASKAR MR. N DHAR MD. B HUSSAIN	MR H RAHMAN MR S HOQUE S I AKAND
2	FAO/33/2022 WITH LCR, FIXED	BINA RANI GHOSH AND ANR. Versus MAHIBUL ALAM AND 2 ORS.	MR. N CHAKRABARTY MR C GOSWAMI	MR. A SATTAR (R-1) MR. R GOSWAMI (r-2,3) MS. N BAROOAH (r-2,3) O J A BEGUM (R-1) S CHOUDHURY (R-1) MS S DAS (r-2,3) G IMTIAZ (R-1)
	WITH I.A.(Civil)/1563/2022 in FAO/33/2022	BINA RANI GHOSH AND ANR. Versus MAHIBUL ALAM AND 2 ORS.	MR. N CHAKRABARTY MR C GOSWAMI	
3	MACApp./357/2022 FIXED	NEW INDIA ASSURANCE CO. LTD. Versus MUST. RAHENA BEGUM AND 7 ORS.	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	
	WITH I.A.(Civil)/2017/2022 in MACApp./357/2022	NEW INDIA ASSURANCE CO. LTD. Versus MUST. RAHENA BEGUM AND 7 ORS.	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	
ORDERS				
4	MFA/11/2022 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. Versus MAHINDRA BAYAN AND ANR.	MR. R C PAUL	MR S DUTTA MS B DAS (R-2) MR. S DUTTA
	WITH MFA/20/2022	UNITED INDIA INSURANCE CO. LTD. Versus PADMALOCHAN DAS AND ANR.	MR. R C PAUL	MR. S DUTTA MS B DAS (R-2) MR. S DUTTA
6	MFA/21/2022	UNITED INDIA INSURANCE COMPANY LIMITED Versus PRABIN DAS AND ANR.	MR. R C PAUL	MR. S DUTTA MS B DAS (R-2) MR. S DUTTA

HEARING

7	MACApp./126/2014 WITH LCR, FIXED	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MR.D K NATH MS.Y DEKA	MS. R R SARMAH BARUAH (R1) MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MR. P SARMA (R1) MRS M K BORAH (R2)
	WITH MC/1467/2014 in MACApp./126/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
8	WITH MACApp./127/2014	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.Y DEKA MR.D K NATH MS.B SHARMA	MS. R R SARMAH BARUAH (R1) MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MR. P SARMA (R1)
	WITH MC/1469/2014 in MACApp./127/2014	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
9	WITH MACApp./128/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA MS.Y DEKA	MS. R R SARMAH BARUAH (R1) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MR. P SARMA (R1)
	WITH MC/1471/2014 in MACApp./128/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA MS.Y DEKA	
10	MACApp./338/2018 WITH LCR	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI AINA BALA ROY	MS.M SAIKIA MS.P BORTHAKUR	MRG P BHOWMIK(R- 1-5) MR.U C RABHA(R-5,6) MR.S M SARMA(R-5,6) MR.M M DEKA(R-5,6)
	WITH I.A.(Civil)/1533/2018 in MACApp./338/2018	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI AINA BALA ROY AND 5 ORS	MR. R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MRG P BHOWMIK(R- 1-5) MR. U C RABHA MR. U C RABHA MR.S M SARMA(R-5,6) MR.M M DEKA(R-5,6)
11	MACApp./874/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD. Versus MRS. MONALISA SAIKIA and 4 ORS	MR. A DUTTA MR. A AHMED MRS. P M DUTTA	MR A SHARMA MR J KALITA (R 1 to 3)
12	MACApp./204/2019 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LIMITED. Versus SMT. SUSHNA BHUMIJ @ SUJNA BHUMIJ and 4 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A BARKATAKI MR. A K PAUL (R- 2) MR. P SUNDI MR. P BHARDWAJ (R- 3) MR. R D CHOUDHURY (R-4)
	WITH I.A.(Civil)/1202/2019 in MACApp./204/2019	THE ORIENTAL INSURANCE COMPANY LIMITED. Versus SMT. SUSHNA BHUMIJ @ SUJNA BHUMIJ and 4 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A BARKATAKI MR. A K PAUL (R- 2) MR. P SUNDI MR. P BHARDWAJ (R- 3) MR. R D CHOUDHURY (R-4)
STAY MATTERS				
13	CRP(IO)/385/2018	MIHIR KANTI DAS Versus APORNA DAS	MR. B BANERJEE MR. A DEY	

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LEAVE NOTE OF ADVOCATES FOR 20/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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